

Site visit report by the Committee constituted as per Hon'ble National Green Tribunal, directions vide order dated 29/03/2023 in the matter of Original Application No. 45/2021 (Western Zone) (Syamantak Trust Vs. State of Maharashtra & Ors.)

The Applicant (Syamantak Trust Vs. State of Maharashtra & Ors.) filed an Original Application No. 45/2021 in Hon'ble National Green Tribunal, Principal Branch, New Delhi against violation of Wetland (Conservation and Management) Rule 2017 for protecting the Dhamapur Lake, Sindhudurg District.

Applicant in his application submitted that, wetland is identified as such in "National Wetland Inventory & Assessment" and as such the wetland rules are applicable by virtue of directions of the Hon'ble Supreme Court in M.K. Balkrishnan and Ors. V. Union of India and Ors. Applicant also submitted that Dhamapur Lake in Sindhudurg District was included in National Wetland Atlas published by MoEF & CC and construction of permanent structures by Minor Irrigation Department, Maharashtra, Agriculture Department, Maharashtra and certain private parties were done within 50 meters of mean high flood level of Dhamapur Lake. Therefore, Applicant requested Hon'ble NGT to conserve the status of Dhamapur Lake.

Accordingly, Hon'ble NGT by their order dated 15 July 2021 directed to constitute a joint Committee comprising State Wetland Authority, District Magistrate Sindhudurg, CPCB and State PCB for ascertaining whether there is Shrinkage of lake, status of demarcation of flood plain/line, sources of pollution of the lake and the restoration plan. Hon'ble NGT also directed that the State Wetland Authority will be the nodal agency for coordination and compliance and the Committee may ascertain the facts by visiting the site and conduct all other proceedings online.

As per the directions received from Hon'ble NGT, the State Wetland Authority, Maharashtra as a Nodal Agency constituted a committee comprising of District Magistrate, Sindhudurg, Member of Central Pollution Control Board and Member of Maharashtra State Pollution Control Board and said Committee visited site on 21/10/2021. The Committee observed that Shivkalin Dhamapur Lake was reportedly constructed for the purpose of drinking

water and agricultural use. Hence, Committee was of the opinion that, the Dhamapur Lake is exempted from the definition of wetland as per Wetland (Conservation and Management) Rules, 2017. The copy of site visit report was mailed on judicialngt@gov.in on 27/10/2021 and same is attached herewith as **Annexure A**.

Further, the Hon'ble NGT vide order dated on 29/03/2023 directed to constitute a joint Committee comprising the Ministry of Environment, Forest & Climate Change (MOEF&CC), the Wetland Authority of the State of Maharashtra, the Secretary, Water Resource Department and the Principal Chief Conservator of Forest, Maharashtra. The State Wetland Authority will be the nodal agency for coordination and compliance.

Accordingly, the State Wetland Authority, Maharashtra as a Nodal Agency constituted a committee vide circular dated 28.04.2023 and is attached herewith as **Annexure B**. Thereafter, site visit of the committee was scheduled on 08.05.2023. The representative of applicant (Syamantak Trust), Shri. Sachin Desai, was present during site visit along with other stakeholders. The attendance sheet of the site visit is attached herewith as **Annexure C**.

During site visit, as directed by Hon'ble NGT, following issues were deliberated by the committee. The details are as under:

- a) **As to whether the water body in question meets the definition of wetland as per Wetlands (Conservation and Management) Rules, 2010 and also as per the Wetlands (Conservation and Management) Rules, 2017:**

Committee noted that, The Wetlands (Conservation and Management) Rules 2010 were published vide notification dated November, 2010, which defines 'wetland' as below:

"wetland" means an area or of marsh, fen, peatland or water; natural or artificial, permanent or temporary, with water that is static or flowing, fresh, brackish or salt, including areas of marine water, the depth of which at low tide does not exceed six meters and includes all inland waters such as lakes, reservoir, tanks, backwaters, lagoon, creeks, estuaries and manmade wetland and the zone of direct influence on wetlands that is to say the drainage area or catchment region of the wetlands as determined by the authority but does not include main river channels, paddy fields and the coastal wetland covered under the notification of the Government of India in the

Ministry of Environment and Forest, S.O. number 114 (E) dated the 19th February, 1991 published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) of dated the 20th February, 1991;

Committee also noted that the Wetlands (Conservation and Management) Rules 2010 were further superseded in 2017 and new The Wetlands (Conservation and Management) Rules were published vide notification number G.S.R. 1203(E) dated 26.09.2017, which defines 'wetland' as below:

"wetland" means an area of marsh, fen, peatland or water; whether natural or artificial, permanent or temporary, with water that is static or flowing, fresh, brackish or salt, including areas of marine water the depth of which at low tide does not exceed six meters, but does not include river channels, paddy fields, human-made water bodies/tanks specifically constructed for drinking water purposes and structures specifically constructed for aquaculture, salt production, recreation and irrigation purposes; "

Committee deliberated on the earlier submitted report dated 27.10.2021 to the Hon'ble NGT and was in agreement that, the Shivkalin Dhamapur Lake was reportedly constructed for the purpose of drinking water and agricultural use. Hence, Committee was of the opinion that, the Dhamapur Lake does not fit in the criteria mentioned in the definition of wetland, hence, to be exempted from the definition of wetland as per Wetland (Conservation and Management) Rules, 2017.

b) The declaration would be done of the boundary of the wetland body in question considering the High Flood Line (HFL) once in 10 years:

During the site visit, Chief Engineer of Konkan Region, Water Resources Department was present as the representative of Additional Chief Secretary of Water Resources Department.

The report and demarcation map of Dhamapur Lake indicating High Flood Line (HFL) was submitted by Executive Engineer, Irrigation Division, Ambadpal, Dist. Sindhudurg, on 08.05.2023 mentioning that no constructions / activities are observed within the FRL(Full

Reservoir Level) and HFL (High Flood Level) of Dhamapur Lake during their site survey. The copy of report along with demarcation map of Dhamapur Lake is attached herewith as **Annexure D**.

c) The demarcation of zone of influence of water body:

During the site visit, Chief Engineer of Konkan Region, Water Resources Department was present as the representative of Additional Chief Secretary of Water Resources Department.

The survey report and the demarcation map of zone of influence (catchment area map) of Dhamapur Lake is submitted by Water Resources Department. As per department survey report, the area of zone of influence is approximately 11.25 Sq. kms. The demarcation map of zone of influence/catchment area of Dhamapur Lake is attached herewith as **Annexure E**.

d) Ecological character of the water body:

The Committee noted following Ecological Characters of Dhamapur Lake :

i) Geomorphic setting :

Dhamapur Lake :

a) Latitude – 16°03'00'' and Longitude - 73°36'00''

b) Catchment area - 11.25 Sq. Kms.

(catchment area map is attached as **Annexure E**).

ii) Climatic Characters : As per Rainfall report received from Water Resource Department, the Avg. precipitation is found app. 2310.92 mm. The report is attached as **Annexure F**.

iii) Physical setting (area, boundaries, topography, shape, etc.) : Map showing boundaries and topography of Dhamapur Lake received from Water Resource Department is attached as **Annexure D & E**.

iv) Biota (Plant and animal communities) : The report regarding flora and fauna surrounding the Dhamapur Lake is submitted by Deputy Conservator of Forest, Sawantwadi, Dist. Sindhudurg is attached as **Annexure G**.

e) Activities to be prohibited / regulated:

After detailed deliberations of the committee members, as the Shivkalin Dhamapur Lake was reportedly constructed for the purpose of drinking water and agricultural use. Hence, Committee was of the opinion that, the Dhamapur Lake does not fit in the criteria mentioned in the definition of wetland, therefore, it is to be exempted from the definition of wetland as per Wetland (Conservation and Management) Rules, 2017. In view of this, the applicability of the requirement of activities to be prohibited / regulated in Dhamapur Lake area is also not relevant.



(S. Navakishore Reddy)
Dy. Conservator of Forest
Sawantwadi, Dist. Sindhudurg.



(Milind Naik)
Chief Engineer, Konkan Region,
Water Resource Department.



(Dr. P.R. Sakhare)
Sci-E, MoEF&CC
IRO, Nagpur.



(Abhay Pimparkar)
Director, Environment & CC Department
And Member Secretary, State
Wetland Authority.

इतिवृत्त

दिनांक 21 ऑक्टोबर 2021 रोजी मा. राष्ट्रीय हरित लवादाकडे दाखल मूळ अर्ज क्र. ४५/२०२१ सम्यंतक ट्रस्ट वि. महाराष्ट्र शासन मध्ये मा. लवादाने दिलेल्या आदेशास अनुसरून धामापूर तलाव जि. सिंधुदुर्ग येथील स्थळपाहणीबाबत, चर्चा व विचारविनीमय करणेसाठी आयोजित बैठकीस खालीलप्रमाणे अधिकारी / कर्मचारी उपस्थित होते.

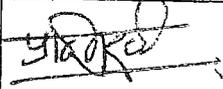
अ.क्र.	अधिकारीनाव	पदनाम	स्वाक्षरी/शेरा
1	के. मंगुलकर	जिल्हाधिकारी सिंधुदुर्ग	
2			
3	दत्ता मजूमदार	पंचायती समन्वयक, सिंधुदुर्ग	
4	पद्मनाथ रामोळे	SDO Kudal	
5	अ.म. के. पाटील	न.स. मंडळ	
6	संजय कांबळे	विधी अधिकारी	
7	डॉ. अशोक तुपकर	उप-अधीक्षक, जल संवर्धन मंडळ	
8	अमिता पाटील	उप-अधीक्षक, सा. वा. अ. विकास, सा. व. म.	
9	विजय श. हारे	क. मंडळ, सा. वा. अ. विकास, मंडळ	
10	राहुल मोटे	उप-अधीक्षक, जल संवर्धन मंडळ	
11	अमित ल. काटे	दीर्घ अधिकारी, म. प्र. वि. मंडळ	
12	श्री. चं. अ. पाटील	नगरपालिका - सिंधुदुर्ग	
13	श्री. मोते (स. म.)	जि. अ. व. अ. सिंधुदुर्ग	

श्री. डी. एस. दिवेकर

उ. वि. व. अ. कर्मचारी

इतिवृत्त

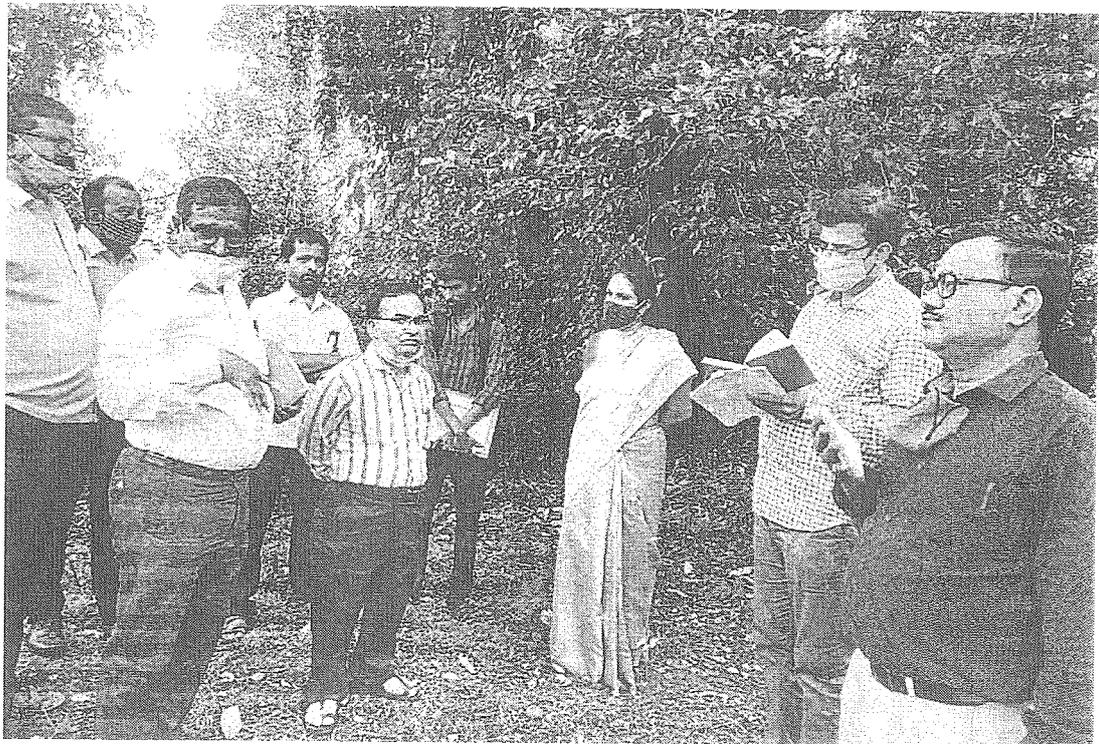
दिनांक 21 ऑक्टोबर 2021 रोजी मा. राष्ट्रीय हरित लवादाकडे दाखल मूळ अर्ज क्र. ४७/२०२१ सम्यंतक ट्रस्ट वि. महाराष्ट्र शासन मध्ये मा. लवादाने दिलेल्या आदेशास अनुसरून धामापूर तलाव जि. सिंधुदुर्ग येथील स्थळपाहणीबाबत, चर्चा व विचारविनीमय करणेसाठी आयोजित बैठकीस खालीलप्रमाणे अधिकारी / कर्मचारी उपस्थित होते.

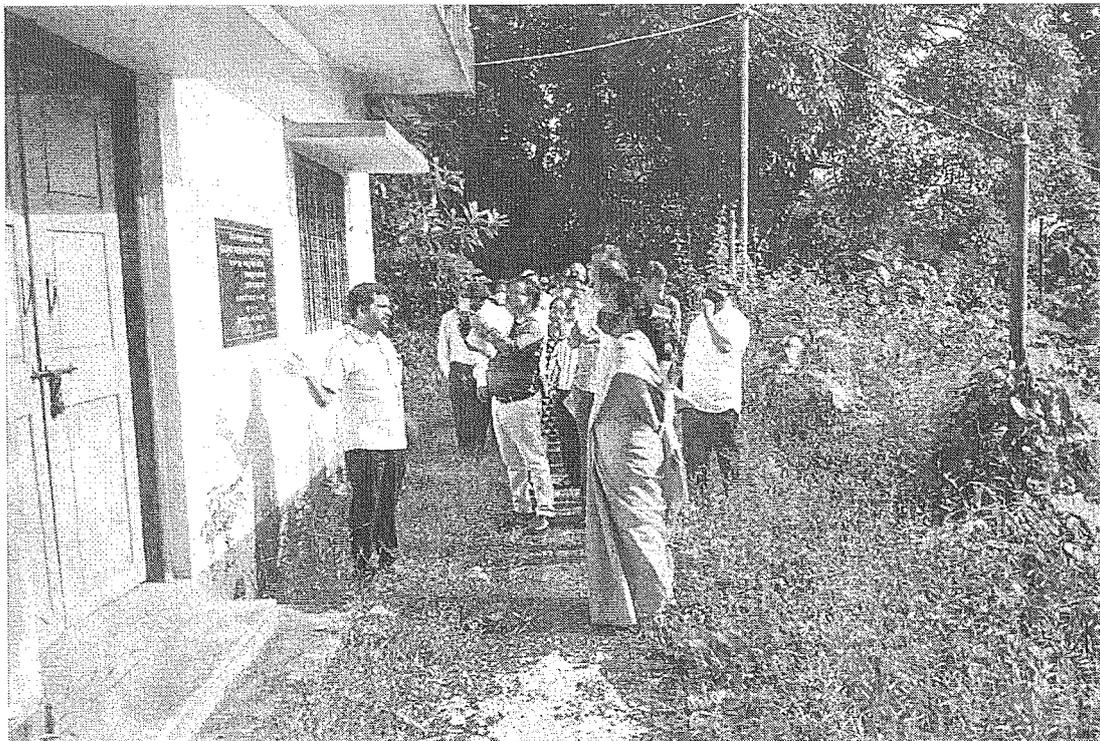
अ.क्र.	अधिकारीनाव	पदनाम	स्वाक्षरी/ शेरा
1	चंद्रकांत विमोते	डायर लसपिव, पत्रविद्य विभाग	
2	अश्वत्थ पिंपळकर	शा.शे.१, पत्रविद्य विभाग	
3	प्रतिक भरणे	कॅ.ई, कॅ.प्रजिवा, क्ष.ली, पुन	
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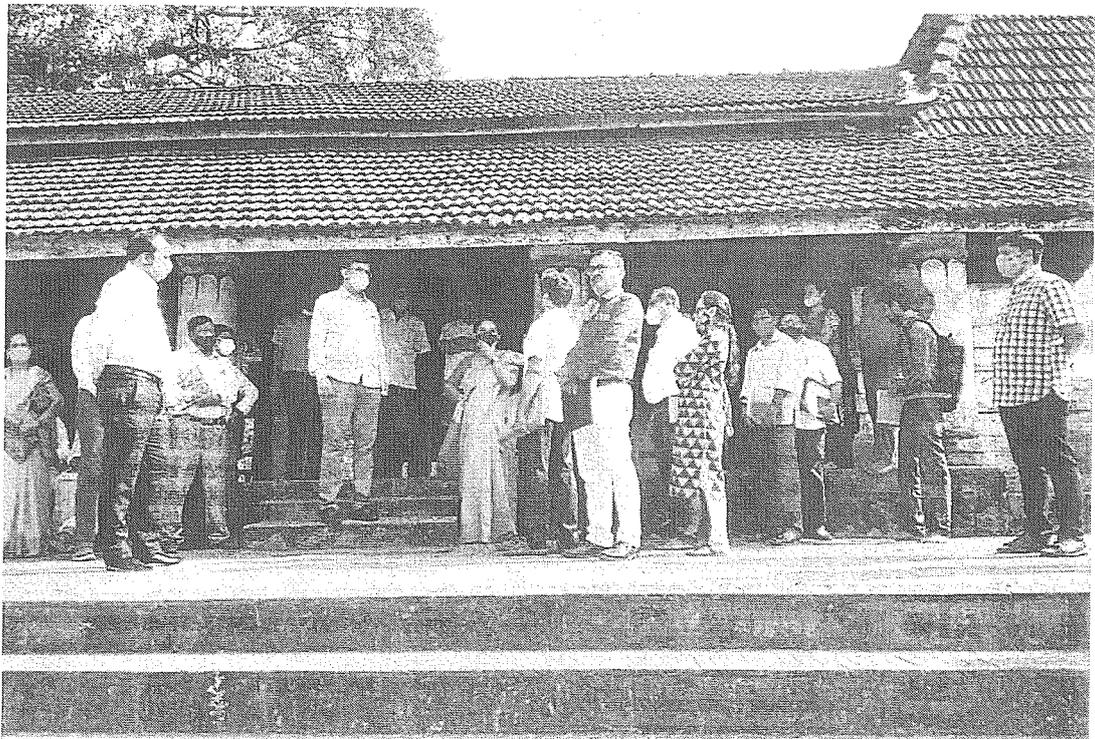
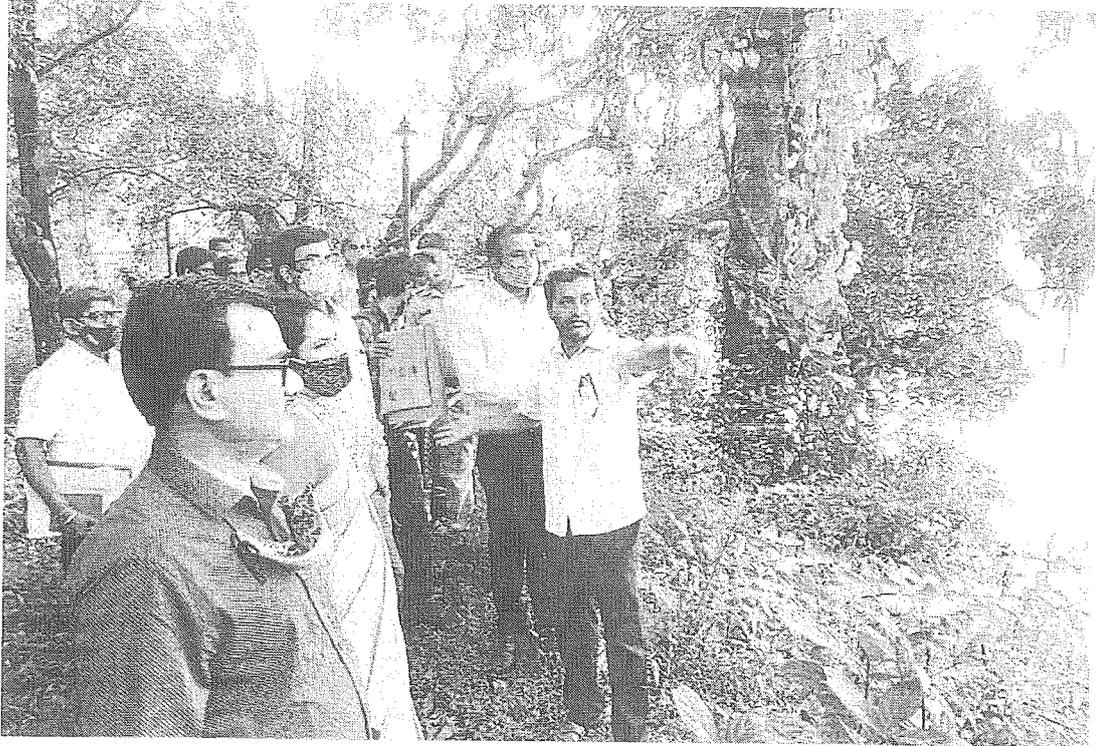
मा. हरित लवाद यांचे आदेशानुसार नियुक्त करण्यात आलेल्या समितीचा दि. 21/10/2021 चा धामापुर तलाव दौरा

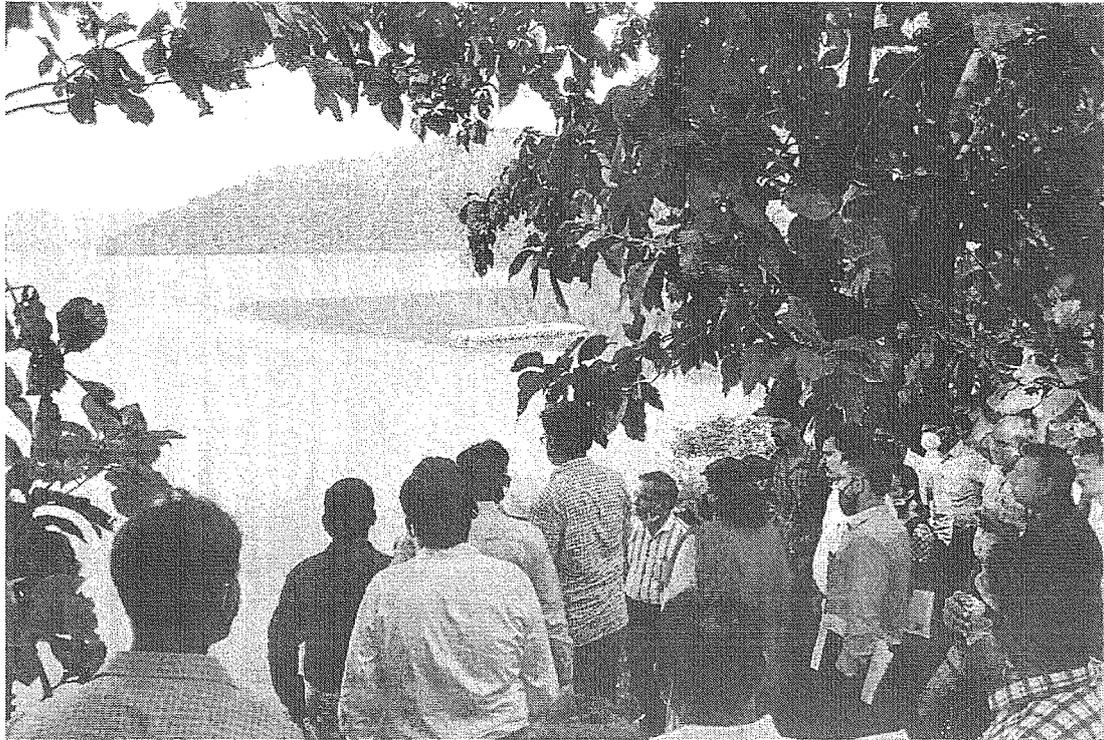
क्र.क्र.	नाव	पदनाम	स्वरक्षी
1.	सचिन आनंद देसाई	संयमलक President	
2.	मिजल सचिन देसाई	संयमलक, Member	
3.	महेश एन. एन.	जि. म. कृ. म	
4.	मोहम्मद शेख	संयमलक विशेषत	
5.	विक्रम डी. एस.	उद्दिष्ट कर्मचारी	
6.	डॉ. मोरेश तपकर	उ.अ. मू. अ. मालका	
7.	संतोष जिरीगे - मुख्य अभियंता, मासव नगपालिका		
8.	अजिता पायल, PE PWD Malvan	Deputy Engineer	
9.	अनामिका जाधव, कार्यकारी अभियंता, सा. बां. विभाग सावंतवाडी	Ex. Engg.	
10.	सौ. सहायिका/शा. शा. शा. शा.	सहायक	
11.	श्री. योगेश मनेकर दांडे	ग्राम स्व	
12.	श्री. महेश वि. धामापुरकर	ग्राम स्व	
13.	विठ्ठल पाखोरे विभाग डवडवाम,	कार्यकारी अभियंता	
14.	श्री. चं. अ. लायबर्ट	कार्यकारी अभियंता	
15.	अमर वे. पाखोरे	कार्यकारी अभियंता	
16.	सुधास. व. मोरेश	कार्यकारी अभियंता	
17.	श्री. डी. व्ही. शिंदे	कार्यकारी अभियंता	















Site visit report by the Committee constituted as per directions of Hon'ble National Green Tribunal, Principal Branch, New Delhi directions vide order dated 15 July 2021 in the matter of Original Application No. 45/2021 (Western Zone)(Syamantak Trust Vs. State of Maharashtra & Ors.)

Introduction -

The Applicant (Syamantak Trust Vs. State of Maharashtra & Ors.) filed an Original Application No. 45/2021 in Hon'ble National Green Tribunal, Principal Branch, New Delhi against violation of Wetland (Conservation and Management) Rule 2017 protect the Dhamapur Lake, Sindhudurg District.

Applicant in his application submitted that, wetland is identified as such in "National Wetland Inventory & Assessment" and as such the wetland rules are applicable by virtue of directions of the Hon'ble Supreme Court in M.K. Balkrishnan and Ors. V. Union of India and Ors. Applicant also submitted that Dhamapur Lake in Sindhudurg District was included in National Wetland Atlas published by MoEF & CC and construction of permanent structures by Minor Irrigation Department, Maharashtra, Agriculture Department, Maharashtra and certain private parties were done within 50 meters of mean high flood level of Dhamapur Lake. Therefore, Applicant requested Hon'ble NGT to conserve the status of Dhamapur Lake.

Accordingly, Hon'ble NGT by their order dated 15 July 2021 directed to constitute a joint Committee comprising State Wetland Authority, District Magistrate Sindhudurg, CPCB and State PCB to ascertain whether there is Shrinkage of lake, status of demarcation of flood plain/line, sources of pollution of the lake and the restoration plan. Hon'ble NGT also directed that the State Wetland Authority will be the nodal agency for coordination and compliance and the Committee may ascertain the facts by visiting the site and conduct all other proceedings online.

As per the directions received from Hon'ble NGT, the State Wetland Authority, Maharashtra as a Nodal Agency constituted a committee vide letter dated

15.07.2021 comprising of District Magistrate, Sindhudurg, Member of Central Pollution Control Board and Member of Maharashtra State Pollution Control Board. Accordingly site visit of the committee was scheduled on 21.10.2021. The representative of applicant (Syamantak Trust), Shri. Sachin Desai, Shri. Mohammad Shaikh and Smt. Meenal Desai were present during site visit along with other stakeholders. The attendance sheet of the site visit is attached herewith.

During site visit, as directed by Hon'ble NGT, following issues were visited by the committee. The details are as under.

1) **Shrinkage of lake:-** The Committee went through the land records available with Tahsildar Malvan, Dist. Sindhudurg and observed that, the total area of Dhamapur Lake was 35.99 Ha. as per village Form No. 1 (गाव नमुना) and is attached herewith as **Annexure A**. The Committee also observed that, the Dhamapur Lake was constructed as a dam during Shivkalin era (approximately in 15th Century) for the purpose of drinking water supplies and irrigation, which was later handed over to the Irrigation Department vide Notification No. S.95/104001-I(4) Dated 17.04.1975 and is attached herewith as **Annexure B**. The Committee noticed that, as per Irrigation record, the existing area of Dhamapur Lake is approx. 43.30Ha. Hence the Committee observed that the area of Dhamapur Lake has increased from 35.99Ha. to 43.30Ha. The map available with Land Record Departments, Sindhudurg District showing increased lake area is attached herewith as **Annexure C**.

2) **Status of demarcation of flood plain/line:-** The representative of Water Resource Department , Executive Engineer Shri. Shrimangale was present for the site visit. He informed that, the demarcation of Dhamapur Lake boundaries, flood plain, zone of influence, etc. has not yet been completed. The process of demarcation is in progress. Executive Engineer, Water

Resource Department had submitted the status of progress report and proposed timeline for completion of the demarcation of Dhamapur Lake boundaries, flood plain, zone of influence, etc. which is attached herewith as **Annexure D**.

- 3) Sources of pollution of the lake and the restoration plan:- During visit, the Committee has not observed any source of pollution at Dhamapur Lake. The Committee was informed that, during Ganesh Chaturthi Festival, Ganesh idols were immersed in Dhamapur Lake and State Pollution Control Board has collected water samples before and after immersion of Ganesh idols. As per water sample analysis report, it is observed that both (before and after) water sample results were found within the prescribed standard permissible limit and this is attached herewith as **Annexure E**. During site visit, the Committee directed to Maharashtra State Pollution Board to monitor water quality regularly on monthly basis by collecting adequate number of water samples from Dhamapur lake and ensure that the quality of water is within the standard prescribed limit. In case any deviation from standard prescribed limit is observed, the necessary action should be initiated against defaulter.

- 4) Details of drinking water supply :-

The representative of Malvan Nagar Panchayat, Chief Officer, Shri. Santosh Jirage was present for site visit. He informed that since from 2000-2001; the water quantity of 9.00 lacks ltrs. per day from Dhamapur lake is supplying in the municipal area of Malvan Nagarpanchayat, Grampanchayat area of village Kumbharmath, Government Polytechnic College, Colony and Government ITI Institute for drinking/domestic use. It is also informed that recently the resolution was passed by the Malvan Nagarpanchayat for 'Nal

Yojana water supply project' to provide water to the villages Devbag, Tarkarli and Wayari by lifting such water from Dhamapur Lake.

Some villagers and Sarpanch of Dhamapur were present for site visit. They informed that the drinking water is supplying to the village Dhamapur and adjacent villages around Dhamapur.

5) Other observations of the Committee:-

- a) The Committee observed that the solid waste like thermocol, plastic, clothes, bottles, etc. were dumped on private land in front of Bhagawati Mandir, at the bank of Dhamapur lake. The Committee was also informed that utensils and clothes are also regularly washed on the steps of Dhamapur lake.

The Committee directed concerned Block Development Officer to look into the matter on priority and provide adequate capacity dustbins for collection of wet waste and dry waste and also directed to ensure that separate area to be provided for washing of utensils and clothes.

The Committee also directed to concerned Block Development Officer to submit compliance within a week to the District Magistrate.

- b) The Committee observed that the construction work debris like soil, sand were dumped in the vicinity of lake near the ancient structure "*Bandh Vaas*." The Committee directed the representative of Water Resource Department to remove all such construction work debris immediately and ensure the area around "*Bandh Vaas*" is maintained neat and clean.
- c) The Committee was informed that, the construction waste debris of demolished skywalk was not removed from the water body by Public Works Departments. The representative of Public Works Department Executive Engineer Smt. Anamika Jadhav submitted that all remaining

construction waste debris of skywalk will be immediately removed once the water level recedes. The representative of Public Works Departments submitted written commitment in this regard to the committee and is attached herewith as **Annexure F**.

d) Issues related to construction of permanent structures –

- i) The Committee informed that the Agriculture Department constructed RCC structure to strengthen the existing well on their own land located on the bank of Dhamapur lake.

The representative of Agriculture Department, District Superintendent Agricultural Officer Shri. Mhetre submitted that they have a nursery premises at S. No. 91/B1 with an old well in which Maharashtra State Electricity Board has been given electrical connection on 09.12.1980. The nursery is in service of growing mother saplings of trees like Mango, Cashew Nut, Coconut, etc. It is reported that approximately 50,000 mother saplings are being grown per year and distributed largely to the farmers.

It is informed to the Committee, as the existing well was on the edge of collapse hence Agriculture Department with all necessary approvals strengthen the well with RCC structure in the year 2018.

It is also informed that the total wages increased from 500-600 to 900-1000 after strengthening of the well.

The Committee discussed the issue with all stakeholders and unanimously decided to obtain expert guidance from the District Wetland Brief Document Committee with respect to the Eco- friendly remediation of RCC well. The details of documents submitted by Agriculture department is attached herewith as **Annexure G**.

- ii) Construction of permanent structures on private land of Shri. Yogesh Rawool – The Committee visited the said site and observed that only Jambha Stones were stored on their plot. No Construction activity is observed during site visit.
- iii) Construction of permanent structures on private land of Shri. Ramchandra Bhosale – The Committee observed that the house construction having area of 9.48x7.18 mts. was in progress on S. No. 99/2/2 which is at the bank of Dhamapur lake. The Construction is of Jambha Stones. The Committee also observed that Shri. Bhosale has constructed the bore well on his plot without obtaining permission from competent authority.

As the work of demarcation of flood plain, lake boundary, zone of influence, etc. is not yet completed by the Water Resources Department. Therefore, the Committee is of opinion that the above issues can be considered only after completion of demarcation of flood plain, lake boundary, zone of influence, etc.

The Committee noted that, as per Wetland (Conservation and Management) Rule 2017, Wetland is defined as *“An area of marsh, fen, peat land or water ; whether natural or artificial, permanent or temporary, with water that is static or flowing, fresh, brackish or salt including areas of marine water the depth of which at low tide does not exceeds six metres; but does not include river channels, paddy fields, human – made water bodies/tanks specially constructed for drinking water purposes and structures specially constructed for aquaculture, salt production, recreation and irrigation purposes.”*

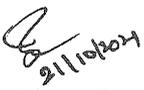
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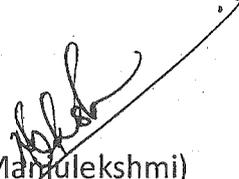
Committee is of opinion that the Dhamapur lake is exempted from the definition of Wetland as mentioned above.

The site visit completed with vote of thanks to all committee members, appellant and all stake holders present during the site visit.


(Shri. Rahul Mote)
Sub-Regional Officer,
MPCB, Ratnagiri.


(Pratik Bharane)
Sci-E, Regional Directorate
CPCB, Pune.


(Shri. Abhay Pimparkar)
Sci-1, Environment & CC Department
And representative of State
Wetland Authority


(K. Manjulekshmi)
District Magistrate,
Sindhudurg

शा.नि. स.वि. क. २००३, दि. २२-४-१९९९

क्र. नं.

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ज. आ. स. भू. अ. पत्र क्र. एक आर-२४७/७४, दि. १४-६-७४

२४/२००८

क. जा. प. नं. ६/२००४ प्रमाणे

गाव. जमिनी एकचा गोषवारा

Annexure-'A'

गाव : धामाधूर

तालुका : भालवाण

जिल्हा : सिंधुदुर्ग

अ-लागवडीकरिता जमीन

(एक) आकारी-

(अ) भोगवट्याची (विनदुमाला)

(१) भोगवटादार, वर्ग एक

(२) भोगवटादार, वर्ग दोन

(३) सरकारी पट्टेदार

(ब) विन-भोगवट्याची

(क) विशेष करारावये महसूलमाफ किंवा कमआकारी जमीन

(ड) दुमाला

एकूण अ (एक)

(दोन) विनआकारी-

(अ) विन-भोगवट्याची

(ब) विशेष वास्तुसाठी नेमून दिलेली

(उदा. - कृषि प्रक्षेत्र, भात पैदास केंद्र इ.)

एकूण अ (दोन)

एकूण अ

ब-लागवडीसाठी अनुपलब्ध जमीन

(एक) लागवड अयोग्य -

(अ) पोट खराब

(ब) नद्या व नाले

एकूण ब (एक)

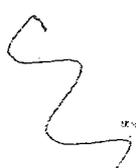
क्षेत्र		आकारी	
हेक्टर	आर	रुपये	पैसे
३०४.१०.०२		१४९५.३९	
१८४.००.००		११३५.४६	
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३८४.१४.५६		—	—
३५२९.००		—	—
४९९.६३.५६		—	—

[सारो पहा]

बोरो) कार्यनिष्ठ कृषि विशेष वापरसाठी नेमून दिलेली -

- (अ) रकम
- (ब) करण नसरी
- (क) दि.शुल्क मागवान, गुरांचा तळ
- (ख) मानडाण
- (ग) तलाव
- (घ) पसरावट
- (च) ज्वे
- (ड) रत्ने, भाव्याचे पाटं इ. करिता नेमून दिलेली पोटकराल.
- आय: रफ्त व भाग
- (जे) नळसागे, कालवे, चर इ. स्वराक्षरी
- (के) कमळ वेस्टान्मेन्ट क्षेत्रातील जमिनी (सैविकी छावणी गोळीबार क्षेत्र इ.)
- मास: मास
- (ख) परीक्षण

क्षेत्र	आकार	
	हेक्टर	आर रुपये
(अ)	46.70-00	-
(ब)	6.29-90	-
(क)	-	-
(ख)	0.90-00	-
(ग)	24.00-00	-
(घ)	-	-
(च)	-	-
(ड)	0.08-00	-
आय:	8.28-9	-
(जे)	2.00-0	-
(के)	-	-
मास:	0.08-00	-
(ख)	-	-
एकूण ब (दोन)	900.00-00	-
(क)	0.20-00	-
एकूण ब (तीन)	0.20-00	-
एकूण ब	420.22-94	-
मावाची एकूण बरीज	908.22-08	2830.00


 तलाठी धावापूर
 ता. मालवण, जि. सिंधुदुर्ग

गावाचे (तलाठी)
 दिनांक 21/8/2029


 तलाठी धावापूर
 ता. मालवण, जि. सिंधुदुर्ग


 तलाठी धावापूर
 ता. मालवण, जि. सिंधुदुर्ग

मालवण वर 02 2वरी नसरी करण 14245
 दि. 21/8/2029 ता. मालवण जि. सिंधुदुर्ग

आ. बा. ०.०६.९
 अ. मा. १.०६.३
 पुष्पा ३.०५.०
 फोरेट ४.०५.०
 शाका ०.०४.०
 गांवअण ०.१५.०
 नर्मरी ६.६९.३
 विनशती ०.०३.६४

नदीनाले ३५.२०.०
 मंडु (कोहेरी) ४.३६.५
 ललाच (कोहेरी) ३५.६६.०

३५.२०.० ✓ ✓
 ४.३६.५ ✓ ✓
 ३५.६६.० ✓ ✓

७५.६२.५ ७५.६२.५

गावाची पुष्पा
 वेरीन
 २०१६.३२.६०
 ५२७.६६.६५
 २६३३.५३

ना. मा. खेजार
 मापडु नामीडु
 लयार कुरगार
 दि. ३१/१/७२

लपारखार
 बाहिपायभा
 ३१/१/७२

३/११, १५/२३, ३२/३७, ४३/४३, ५६/४४, ६६/५३

मामलदार खरी नमाम ५५
 लपारखार दि. २९/१/२०२१

मालवण जि. सिधुर्ग

जे. गावड

IRRIGATION & POWER DEPARTMENT,

Sachivalaya, Bombay 400032,

Dated : 17th April 1975.

No. S. 95/104001-I(4):- Whereas it appears expedient to the Government of Maharashtra that the water of the Dhamapur Tank and its channels and distributaries within the limits specified in the Schedule hereto annexed should be applied and used by the State Government for the purpose of supply of Water.

Now, therefore, in exercise of the powers conferred by ~~Section~~ Section 5 of the Bombay Irrigation Act, 1879 (Bom. VII of 1879), the Government of Maharashtra hereby declares that from the 1st day of August 1975, the water of the said Tank and its channels and distributaries will be applied and used for the aforesaid purpose.

SCHEDULEA) Nallas in the Catchment area.

1. Nalla A from its source near village Kunkavale Taluka Malwan Dist: Ratnagiri upto the point where it enters Dhamapur Tank.
2. Nalla passing through the Survey Nos as shown below. village Kunkavale Taluka Malwan Dist: Ratnagiri. S. Nos 240, 244, 245, 236, 239.
Village Dhamapur Taluka Malwan Dist: Ratnagiri. S. Nos:- 136, 135, 133, 132, 131, 134, 129, 130, 114, 115, 113, 112, 101, 99, 100, 98.
Village pendur Taluka Malwan Dist: Ratnagiri. S. Nos:- 416, 414, 412, 398, 397, 395, 394, 387, 384, 385, 379, 377, 374, 372, 367, 366, 365.
2. Nalla B from its source near village Pendur Taluka Malwan Dist: Ratnagiri upto the point where it joins Nalla C
Nalla passing through the S. Nos. as shown below.
Village pendur Tal: Malwan Dist: Ratnagiri. S. Nos:- 414, 413, 412, 409, 411.
3. Nalla C from its source near village Pendur Taluka Malwan Dist: Ratnagiri upto the point where it joins Nalla A
Nalla passing through Survey Nos. as shown below.
Village Pendur Tal: Malwan Dist: Ratnagiri S. Nos:- 404, 408, 409, 411, 412, 399, 410, 398, 397,
4. Nalla D from its source near village Pendure Tal: Malwan Dist: Ratnagiri upto the point where it joins Nalla A.
Nalla passing through Survey Nos. as shown below. S. Nos:- 368, 367, 371, 372.
5. Nalla E from its source near village Kalse Taluka Malwan District: Ratnagiri upto the point where it joins Dhamapur Tank.
Nalla passing through Survey Nos as shown below. S. Nos:- Village Kalse Tal: Malwan Dist: Ratnagiri. S. Nos:- 27, 18, 9, 12, 15, 14, 13, 11, 10, 272.

B) Nallas in the Command Area.

Main Nalla from Dhamapur Tank near village Dhamapur Tal: Malwan Dist: Ratnagiri upto the point where it joins Kalri check.

P.T.O.

1. Walla passing through Survey Nos. as shown below.

Village Dhamapur Tal: Malwan, Dist: Ratnagiri.

S. Nos:- 2, 49, 47, 46, 45, 44, 43, 42, 41, 40, 39,
3, 4, 6, 7, 12, 20, 21, 22, 37, 38.

By order and in the name of the Governor of Maharashtra.

Sd/-

(N. B. Desai)

Under Secretary to the Government of Maharashtra.

ubs/2675

TRUE COPY

5/11/58

(From Ratnagiri District Gazette 1962
P. No. 253)

Page 753

Dhamapur (Malvan Tal. $17^{\circ} 15' N$, $73^{\circ} 35' E$; p. 5412), is a large village, on Karli creek, ten miles east of Malvan, on the road to Kudal and Savantwadi. The nearest railway station is Kolhapur, 83 miles to the north-east. Dhamapur is chiefly interesting for a lake which waters a large area of rice and garden land both in Dhamapur and in the neighbouring village of Kalsa. The lake, one and a half miles long, and on an average a quarter of a mile broad, covers an area of about 125 acres, and on three sides is surrounded by well-wooded hills. The narrow ravine between the steep hills on the south, has been dammed by a solid earthen embankment faced with masonry, 450 feet long, and at its widest ninety-six feet broad. The lake having no sluice or other means for regulating the water discharge, the channel has every year to be filled by the villagers with earth and faggots. On the level top of the dam, on a paved terrace with a broad flight of stone steps running to the water's edge, stands a temple of Bhagavati and other minor buildings. The local story that the dam is about 300 years old, is to some extent confirmed by the size and evident age of the trees growing on its top. The tradition is that in former years there was at the bottom of the deep stream, a temple of Bhagavati. Pious Hindus, after praying to the goddess and casting flowers into the stream, had only to utter a wish for any ornament or jewel, and at the same time to lower an earthen vessel into the water, when it would so immediately returned with the wished-for gift. When the dam was constructed a temple of Bhagavati was accordingly built on it. The temple is in good condition. A small yearly fair is held in Chaitra (March-April). About 1,000 to 1,200 people assemble at the fair. The hill slopes round the lake are Government forest.

1. 16. 1962
Dhamapur
M. Y.

IMMEDIATE
No.S.95/10+001-I(4)

Irrigation & Power Department,
Sachivalaya, Bombay-400032,
Dated :- 17th April 1975.

To

The Collector,
Ratnagiri.

Sub:- Notification of Dhamapur Tank
in Malvan Taluka of Ratnagiri District....

A copy of the notification of Dhamapur Tank in Malvan Taluka of Ratnagiri District under section 5 of the Bombay Irrigation Act, 1879 is sent herewith for information. You are requested to take further action in the matter immediately as per section 37 of the Bombay Irrigation Act, 1879.

Sd/-

Under Secretary to the Government of Maharashtra.

D.A.:- Copy of Notification.

Copy forwarded to:-

The Executive Engineer,
Ratnagiri Irrigation Minor Irrigation Division -- for
information.

No. CE/Notification/2667 of 1975
Ratnagiri Irrigation Dn. (South)
Ratnagiri Dt. 3-6-75.

Copy forwarded to the Deputy Engineer, Khar Land
Sub-Division, Ratnagiri for information.

Q.C. Signed by E.E.

F. McPherson
For Executive Engineer,
Ratnagiri Irrigation Division (South),
Ratnagiri.

ubs/2675

713
5.6.75
3/6

गाव रामपूर

तालुका महाराष्ट्र

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवट्याद्वाराचे नाव	खाते क्रमांक
९९९९			हॉर्टिकल्चर डेव्हलपमेंट ऑफिसी	७५९
शेताचे स्थानिक नाव			६०२२	कुळाचे नाव
लागवडीयोग्य क्षेत्र	हेक्टर	वार	कोको/ रिजन रस्ताभेरी	खेती
			३३२० ३३८२ ५९४५	खेते
एकूण			महाराष्ट्र शासन कृषी विभाग	१) मंदर जमिन खेती खात्याने
पोटखराब (लागवडीयोग्य नसलेले)			६०२२	इतर अधिकार फुलीत्यादनासाठीचा
वर्ग (अ)	७-९९-२		५९४५	वापरणी सहिजे
वर्ग (ब)				२) खेती खात्याकडे वही केलेली
एकूण	७-९९-२			जमिन ज्या कारणासाठी वही
आकारणी	रुपये	पैसे		केली आहे त्या कारणासाठीचा
जुडी किंवा विशेष आकारणी				आहे. बोक्य नसलेल्या अशा दुसऱ्या
				कोणत्याही कारणासाठी वापरल्या
				मंदर जमिन परत महसूल
				सीमा आणि सुसापन चिन्हे
				खात्याकडे वही लेगीस पाहता
				राहिले

गाव नमुना बारा (पिकाची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अधिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

१५/१२/७९

वर्ष	हेक्टर	पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन	जल सिंचनाचे माध्यम	जमीन करपाचा नाव	शेतदार	
		मिश्र पिकाखालील क्षेत्र					निर्भेद्य पिकाखालील क्षेत्र								
		मिश्रपिकाचे क्षेत्र क्रमांक	जल सिंचित	अजल सिंचित	घटक पिके व प्रत्येक खालील क्षेत्र	पिकाचे नाव	जल सिंचित	अजल सिंचित	रुपये	पैसे					
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.			
०३	०४				आंबा काजू				७-९९-२	विहीत	सरकारी				
०५	०६				ज्वार				७-९९-२	विहीत	सरकारी				
०७	०८				शेंदूर				७-९९-२	विहीत	सरकारी				
०९	१०				शेंदूर				७-९९-२	विहीत	सरकारी				
११	१२				शेंदूर				७-९९-२	विहीत	सरकारी				
१३	१४				शेंदूर				७-९९-२	विहीत	सरकारी				
१५	१६				शेंदूर				७-९९-२	विहीत	सरकारी				
१७	१८				शेंदूर				७-९९-२	विहीत	सरकारी				
१९	२०				शेंदूर				७-९९-२	विहीत	सरकारी				

गाय त्रमुना द्वारा - चालू

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			हे. आ.	हे. आ.		हे. आ.	हे. आ.	हे. आ.	हे. आ.			हे. आ.			
290 099							आंजा कागज						सरकारी	विहिर	
							नाक इमारत रकना			0-29-2					
9/92							आंजा कागज						सरकारी	—	
							नाक इमारत रकना			0-29-2					
22 093							आंजा कागज						सरकारी	विहिर	
							इमारत रकना			0-29-2					
093 097							आंजा कागज						सरकारी	विहिर	
							इमारत रकना			0-29-2					
27 094							आंजा कागज						सरकारी	विहिर	
							इमारत रकना			0-29-2					
29/94							आंजा कागज						सरकारी	विहिर	
							इमारत रकना			0-29-2					
294 290							आंजा कागज						सरकारी	विहिर	
							इमारत रकना			0-29-2					
294 290							आंजा कागज						सरकारी	विहिर	
							इमारत रकना			0-29-2					
294 290							आंजा कागज						सरकारी	विहिर	
							इमारत रकना			0-29-2					

मुंडे या निवसक

29/90/2029



ता. मातवण जि. सिंधुदुर्ग

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहचा (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७]

गाव सामुद्र

तालुका मालवण

1358, 1500

भूमापन क्रमांक २२	भूमापन क्रमांकाचा उपविभाग ३	भूधारणा पद्धती १	भोगवट्याद्वाराचे नाव भूमती लक्ष्मण साठे	खाने क्रमांक ६०९
शेताचे स्थानिक नाव	लागवडीयोग्य क्षेत्र		कलचे नाव	खंड
	हेक्टर	आर		
	०.१२	४		
	०.१२	४		
वर्ग (अ)	०.००	५		
वर्ग (ब)				
एकूण	०.००	५		
नाकारणी	रुपये	पैसे		
१००	१	००		
१००	१	००		

गाव नमुना बारा (पिकाची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहचा (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हेगा म	पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन	साधन	जमीन करणाऱ्याचे नाव	व. नं.	
		मिश्र पिकाखालील क्षेत्र					निर्मळ पिकाखालील क्षेत्र								
		पिकाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	घटक पिके व पुन्येक-खालील क्षेत्र	पिकाचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र					
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
		हे. आ.	हे. आ.		हे. आ.	हे. आ.			हे. आ.	हे. आ.		हे. आ.			
					भात ०.१२										
					भात ०.१२										
					भात ०.१२										
					भात ०.१२										
					भात ०.१२										
					भात ०.१२										

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०१०
०११

भात १५५
०५५७ ११
भात ६१५५
१२ भात

त. मालवण जि. सिंधुदुर्ग

१०-२-१९९०/१०२१

गण नमूना द्वारा - चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.		
२								भा. ०-०५-५					२५६९	
२३								भा. ०-०५-५					२५६९	
२४								भा. ०-०५-५					२५६९	
२५								भा. ०-०५-५					२५६९	
५१६६								भा. ०-०५-५					२५६९	
१२५								भा. ०-०५-५					२५६९	

गुण प्रतिक्रिया

भा. ०-०५-५
दि. २१/१०/२०२१

ना. मालवण जि. सिंधुदुर्ग

प.स.सू.पु.००,०००-२-२२-एलएच सीए/२०३

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गाव नमुना सात (अधिकार अभिलेख पत्रक)

स.स. २४ म.

R.V. 24 m.

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७]

गाव धामपूर

तालुका मालवण

भूमापन क्रमांक	भूमापन कक्षाकाचा उपविभाग	भूधारणा पद्धती	भोगवटदाराचे नाव	खाते क्रमांक
९३	३/१	२	श्रीगणेश. शंकर अमरे	(२०६०) २, २
पोटाचे स्थानिक नाव			२०११, २००५, २०३२, ३१९२, ९३२९	कुळाचे नाव ११९०१ ३ खंड
लागवडीयोग्य क्षेत्र	हेक्टर	आर	०.२३	०.१९२०
एकूण	०.२३	८	हरिचंद्र विठ्ठल अमरे	०.१९१०
पोटखराब (लागवडीयोग्य नसलेले)			२००६, २०३३, २०३५	इतर अधिकार
वर्ग (अ)	०.०९	०	आरदा हरिचंद्र अमरे	०.१९२०
वर्ग (ब)	०.०९	०	माधवी मधुकर वाठेकर	००००५३
आकारणी	रुपये	पैसे	प्रतिभा विजय (आचरेकर)	
मुडी किंवा विशेष आकारणी	०	९२	रेवती राजेंद्र फोन्बरेकर	पीमा आणि भूमापन चि.
	०	९२	आरघु रविंद्र साध्वरकर	

३० नवम्बर २००१ अमरे

गाव नमुना बारा (मिकाखाली नोंदवह्या)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील	लागवडीयोग्य उपखंडातील जमीन	जल विचाराचे साधन	जमीन करणाराचे नाव
१२/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
१३/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
१४/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
१५/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
१६/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
१७/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
१८/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
१९/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
२०/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
२१/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
२२/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
२३/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
२४/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
२५/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
२६/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
२७/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
२८/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
२९/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		
३०/११/०१	२०६०	पिकाखालील क्षेत्र	१०, ११, १२, १३		

तालुकी धामपूर
ता. मालवण जि. सिंधुदुर्ग

श्री. जयशंकर विद्या
दि. २१/१०/२००५

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहचा (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७]

गाव सुमन

तालुका मालवण

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवटादाराचे नाव	खाते क्रमांक
६३	३/२	१	महाशिवती विठ्ठलराव शंभोजी	२०२
शेत्याचे स्थानिक नाव			हेमांबा विठ्ठलराव शंभोजी	कुळाचे नाव
लागवडीयोग्य क्षेत्र	हेक्टर	आर	०.२३-२	खड
	०.२३	२	०.२३-२	रु.
एकूण	०.२३	२	०.२३-२	वेसे
शेत्यारब (लागवडीयोग्य नसलेले)			०.०९-०	इतर अधिकार
वर्ग (अ)			०.०९-०	५२९२
वर्ग (ब)			०.०९-०	५६०८
एकूण	०.०९	०	०.०९-०	
आकारणी	रुपये	पैसे	०	सीमा आणि भूमापन चिन्हे
जूडी किंवा विशेष आकारणी	०	६३	०	
	०	६३		

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहचा (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हेगा म	पिकांखालील क्षेत्राचा तपशील										लागवडीसाठी उपलब्ध नसलेली जमीन	सिंचनाचे साधन	जमीन करणाराचे नाव	वर्ष			
		मिश्र पिकांखालील क्षेत्र					निर्मळ पिकांखालील क्षेत्र											
		मिश्रणाचा सकेल क्रमांक	जल सिंचित	अजल सिंचित	पिकाचे नाव	पिकाचे जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	एकल					द्वैत		
		हे. आ.	हे. आ.															

तलाठी धामनापुर
 ता. मालवण जि. सिंधुदुर्ग

२५/१०/२०२१

गाय नदुनी सात (अधिकार अभिलेख पत्रक)

महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७]

सुमन्य

तालुका मुलगाव

सुमापन क्रमांक	सुमापन क्रमांकाचा उपविभाग	सुधारणा पध्दती	भागवटाजाराचे नाव	खाते क्रमांक
८०	१-१६	२	विठ्ठल विठ्ठल अमरे	१९६६
सोताचे स्थानिक नाव			३००० ३०३३ ३००० ३०१० ५३३३	कुळचे नाव ३/११०/७३५
लागवडीयोग्य क्षेत्र	हेक्टर	आर	जोराजरा अमरे	इतर अधिकार ०००५९
	०.१५	२	३००४ ३०३९ ६३३६	
एकूण	०.१५	२	अपरधानी जोराजरा शिळे	
सोताजराब (लागवडीयोग्य नसलेले)			५७०४	
वर्ग (अ)			जोराजरा अमरे	
वर्ग (ब)			माधवी मधुकर जोराजरा	सीमा आणि सुमापन चिन्हे
एकूण			प्रतिभा विजय जोराजरा	
आकारणी	रुपये	पैसे	रेवती अजेंद जोराजरा	
जुडी किंवा विशेष आकारणी	०	३७		
	०	३७		

गाय नदुनी सात (अधिकार अभिलेख पत्रक)

महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

हंकार	पिके व प्रत्येका	लागवडीसाठी उपलब्ध नसलेली जमीन	जमिनी करणाराचे नाव
१	१०	११	१२
२	१०	११	१२
३	१०	११	१२
४	१०	११	१२
५	१०	११	१२
६	१०	११	१२
७	१०	११	१२
८	१०	११	१२
९	१०	११	१२
१०	१०	११	१२
११	१०	११	१२
१२	१०	११	१२
१३	१०	११	१२
१४	१०	११	१२
१५	१०	११	१२
१६	१०	११	१२
१७	१०	११	१२
१८	१०	११	१२
१९	१०	११	१२
२०	१०	११	१२

ना. मालवण जि. सिंधुदुर्ग

महाराष्ट्र कृषीनियमसमूह अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २, ५, ६ आणि ७।

शुभम

ता. मुका ३१/७/८६

भूमापन क्रमांक	भूमापन आकाराचा उपविभाग	भूधारणा पद्धती	भोवऱ्यादाराचे नाव	काते क्रमांक
६२	३ ते ३/१० + ८		महाधाम महाजन	१०५५ १२५५
विकास स्थानिक नाव			५८९ ४१२२ ६३६२ ५८९	कुळाचे नाव लढ र. पैसे
लागवडीयोग्य क्षेत्र	हेक्टर	आर	काशिधाम येसू महाजन ६३६३	इतर अधिकार
	०.६३	९	५८९	
एकूण	०.६३	९	श्रीधाम महाजन ६३६३	
देवळगाव (लागवडीयोग्य नसलेले)			६६५ ४८९ ४५३९ ६३६३	
वर्ग (अ)	०.२०	९	४८९	
वर्ग (ब)			श्रीधाम महाजन ६३६२	
एकूण	०.२०	९	६६८ २६६० ५६२६ ४८९	
ग्रामसरणी		उपये वेते	किरीटजी महाजन ६३६२	सीमा आणि भूमापन चिन्हे
वडी किंवा विशेष आकारणी	१	८८		
	१	८८		

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श्री महाधाम महाजन) शाव नमुना बांरा (पिकांची नोंदवही) १९८०/११ ५६

महाराष्ट्र कृषीनियमसमूह अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९।

पिकांसाठी लागवडीयोग्य क्षेत्रांचा तपशील									
पिकांसाठी लागवडीयोग्य क्षेत्र						निर्भेद पिकांसाठी लागवडीयोग्य क्षेत्र			
पिकांसाठी लागवडीयोग्य क्षेत्र		निर्भेद पिकांसाठी लागवडीयोग्य क्षेत्र		पिकांसाठी लागवडीयोग्य क्षेत्र		निर्भेद पिकांसाठी लागवडीयोग्य क्षेत्र		पिकांसाठी लागवडीयोग्य क्षेत्र	
पिकांचे नाव	जल संचित	अजल संचित	पिकांचे नाव	जल संचित	अजल संचित	पिकांचे नाव	जल संचित	अजल संचित	पिकांचे नाव
१	२	३	४	५	६	७	८	९	१०
हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.
का. १५	०.६३	९	का. १५	०.६३	९	का. १५	०.६३	९	का. १५
का. १५	०.६३	९	का. १५	०.६३	९	का. १५	०.६३	९	का. १५
का. १५	०.६३	९	का. १५	०.६३	९	का. १५	०.६३	९	का. १५
का. १५	०.६३	९	का. १५	०.६३	९	का. १५	०.६३	९	का. १५
का. १५	०.६३	९	का. १५	०.६३	९	का. १५	०.६३	९	का. १५

महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७]

संस्थापन क्रमांक		भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवटादाराचे नाव	खाते क्रमांक
६०२		३ + ३/१० + ८		अशोक भास्कर महाजन	कुळाचे नाव व बंड
मालिके स्थानिक नाव		अशोक भास्कर महाजन			६. पैसे
लागवडीयोग्य क्षेत्र		हक्टर	आर	६९४७	इतर अधिकार
सेटखराब (लागवडीयोग्य नसलेले)				धातुराजी भास्कर महाजन	
एकूण				४६३५	
वर्ग (अ)				दिलिप रामरां महाजन	
वर्ग (ब)				जिलेंद्र रामरां महाजन	
एकूण				रुपेश अशोक महाजन	
आकाररभी		रुपये	पैसे	जयेंद्र अशोक महाजन	सीमा आणि भूमापन चिन्हे
दुर्ग किंवा विशेष आकाररभी				कुंभार वसंत महाजन	
				रमेश वसंत महाजन	
				विवेक वसंत महाजन	

महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

अ.सं.	क्षेत्र म.	पिकांखालील क्षेत्रांचा तपशील							लागवडीसाठी पिकांखालील क्षेत्र	जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	ध.म.
		शिखर पिकांखालील क्षेत्र			घटक पिके व प्रत्येक खालील क्षेत्र							
		पिकाचे क्रमांक	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव				
१	२	३	४	५	६	७	८	९	१०	११	१२	१३
		हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.		
१२												
१३												

ना. मालवण जि. जि.पुढा
 २१/१०/२०२४

म.प्र. वृ. २७,००,०००-२-६६-एकेकरा सं. सीए/२०३

Form. R.D. No. 10022/24 of 18-10-40

Do. No. Dist. V/1582 of 4-7-36 From D. G. P. & S. Bombay.

म. प्र. २४ म.

R. V. 24 m.

गाव नमुना सात (अधिकार अभिलेख पत्रक)

(महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहचा (तयार करणे व सुविधित ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७)

नाम सुभाष

सातुका सातुका

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवटदाराचे नाव	खाते क्रमांक
६२	६		मधुकर विठ्ठल अमरेश्वर	११७१ ८१०
सोसाचे स्थानिक नाव			६९८ ५६२० ४६६०४ ६८	कृष्णाचे नाव
साभारडीयोग्य क्षेत्र	हेक्टर	आर	विठ्ठल भिकाजी महाजन	इतर अधिकार
	०.०८	१	६९९ २०६६ ५११० ५११२ ६८	११०६
एकूण	०.०८	१	६२०४	
दखलनाम (साभारडीयोग्य नसल्यास)			विठ्ठल भिकाजी महाजन	
वर्ग (अ)	०.०८	०	अच्युत आत्माराम महाजन	
वर्ग (ब)	०.०८	०	५११२ ६९३१	
एकूण	०.०८	०		
साकारणी	रुपये	पैसे	जेव्हा मलिक भोजर	सीमा आणि भूमापन चिन्हे
वही किंवा विशेष आकारणी	०	२२	मिलीद अच्युत महाजन	
	०	२२		

कमी अरविद महाजन
गाव नमुना सात (अधिकार अभिलेख आणि नोंदवहचा (तयार करणे व सुविधित ठेवणे) नियम, १९७१ यातील नियम २९)

पुन्य अरविद महाजन

पिकांखालील क्षेत्रांचा तपशील							साभारडीयोग्य क्षेत्रांचा तपशील				जल सिंचनाचे साधन	जमीन करणाराचे नाव
१	२	३	४	५	६	७	८	९	१०	११		
पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	हे. आ.	हे. आ.	हे. आ.	हे. आ.
	हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.	हे. आ.
									०.८१	०	०	०
									०.६१	०	०	०
									०.५१	०	०	०
									०.४१	०	०	०
									०.३१	०	०	०
									०.२१	०	०	०
									०.११	०	०	०

म. का. नं. १०००.०००-३-२६-ए/सीए/२०३

C.R., R.D., No. 10022/24 of 18-10-40]

Doc. No. Desk VI/1582 dt/ 4-7-86 From D. G. P. & S. Bombay.

राज नमुना सार (अधिकार अभिलेख पत्रक)

म. गा. २४ म.

R. V. 24 m.

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७]

गाव धानापूर

तालुका मुंबई

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवट्याद्वाराचे नाव	खाते क्रमांक
६४	६६०१०००१		मुंबई विठ्ठल शिरोदेकर	कुळाचे नाव
शेताचे स्थानिक नाव				खंड
लागवडीयोग्य क्षेत्र	हेक्टर	आर	अनिका येवढास वाळकर	इतर अधिकार
एकूण			५३२६	
पोटखराब (लागवडीयोग्य नसलेले)			५ - वर्षा	
वर्ग (अ)			मिथुकर पंचकांत विनायक	
वर्ग (ब)			६२०५	
एकूण			सुभाष भिकाजी महाजन	
आकारणी	रुपये	पैसे	शुभिका जगज्ज माड	
जडी किंवा विशेष आकारणी			५९००	सीमा आणि भूमापन चिन्हे

जेशा मधुकर महाजन

राज नमुना बारा (पिकांची नोंदवही)

१७ मधुकर महाजन अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २६]

पिकाखालील क्षेत्राचा तपशील								लागवडीसाठी उपलब्ध नसलेली जमीन			जल मिचनेचे साधन	जमीन करणाऱ्याचे नाव		
निर्भळ पिकाखालील क्षेत्र				निर्भळ पिकाखालील क्षेत्र				रुद्ररूप	क्षेत्र	जल मिचनेचे साधन			जमीन करणाऱ्याचे नाव	
१	२	३	४	५	६	७	८				९	१०		११
पिकाचे नाव	जल सिंचित	अजल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	रुद्ररूप	क्षेत्र	जल मिचनेचे साधन	जमीन करणाऱ्याचे नाव
के. का. ५३				के. का. ५३										२९०६
०-०६-१				के. का. ५३										२३६५
				के. का. ५३										२९०६
				के. का. ५३										२३६५
				के. का. ५३										२९०६

तालुका धानापूर
ता. मालवण जि. सिंधुदुर्ग

२१/१०/२०२१

पत्र क्र. ५८२/२०००-२-२९-सहस्र/सोए/२००२
 P. L. R. O. No. 10022/ of 18-10-01
 Des. Desk No. 1582 dt. 4-10-01 From D. G. P. & S. Bombay.

म. नं. २४ म.
 R. V. 24 नं.

गाव नमुना स. ति (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७]

गाव सुभाष

तालुका सांगली

1364
 812
 1230

भूमापन क्रमांक EL	भूमापन क्रमांकाचा उपविभाग २	भूधारणा पद्धती १	भोगवदादाराचे नाव यशवंत दादाजी देसाई (७६६)	खाते क्रमांक ३६८	कृषाचे नाव सुभाष, अज्ञात शिवराम जाधव
सहाचे स्थानिक नाव	लागवडीयोग्य क्षेत्र	हेक्टर	आर	इतर अधिकार	
	०.०८	१	गजानन असुत देसाई (१६३३)	६१२९	२१०७
	०.०८	१	शंकर दत्तात्रय देसाई (६३७)		
			लक्ष्मण कुनीषा देसाई (१८१२)		
वर्ग (अ)	रुपये	पैसे			
वर्ग (ब)	०-१६				
एकूण	०-१६				
आकारणी					सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

000907

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

क्र.सं.	हजेरा म.	पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जमिन करणाराचे नाव	बारा	
		विश्व पिकाखालील क्षेत्र			निशेक पिकाखालील क्षेत्र			एकूण	क्षेत्र	जमिन मालकाचे साधन					
		पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित								
		वे.आ.	वे.आ.	वे.आ.	वे.आ.	वे.आ.	वे.आ.	वे.आ.	वे.आ.	वे.आ.	१२	१३	१४	१५	१६

सुभाष नमुना बारा
 दि. २९/१०/२०११
 ता. सांगली जिल्हा. सांगली

स. भा. पु. १००,०००-३-२६-एएलएच सीए/२०३
 U.P. R. No. 10022/74 of 18-10-401

स. भा. २४ न
 R. V. 24 न

गाव नमुना सार (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७]

पार

तातुका

भूमापन क्रमांक ६६	भूमापन करमांडाचा उपलब्ध भाग ४-सी पुरवणी	भूधारणा प्रकृती	भोगवटादात्याचे नाव कदमबाई शालीबा देसाई १६६६	खाले क्रमांक ११११ १२०
शेताचे स्थानिक नाव				कुळाचे नाव ११११ १२०
लागवडीयोग्य क्षेत्र	हेक्टर	आर	३६	स. पैसे ६९२० ६९२०
एकूण			२०६	स. पैसे ६९२० ६९२०
मोटखराब (लागवडीयोग्य नसलेले)				
वर्ग (अ)				
वर्ग (ब)				
एकूण				
आकारणी	रुपये	पैसे		
बुई किंवा विशेष आकारणी				

गाव नमुना बारा (पिकाची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

अ. क्र.	हेक्टर अ.	पिकाखालील क्षेत्रांचा तपशील										वाग सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	अ. क्र.	
		मिश्र पिकाखालील क्षेत्र					निर्भळ पिकाखालील क्षेत्र								उपलब्ध नसलेली जमीन
		मि. आ.	जे. आ.	अ. आ.	अ. आ.	अ. आ.	मि. आ.	जे. आ.	अ. आ.	अ. आ.	अ. आ.				
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	
		मि. आ.	जे. आ.	अ. आ.	अ. आ.	अ. आ.	मि. आ.	जे. आ.	अ. आ.	अ. आ.	रु. आ.	क्षेत्र	वाग सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	

२५/११/२०१९
 दि. २५/११/२०१९

स. भा. २४ न
 स. भा. २४ न

[महाराष्ट्र जमीन महसूल अधिकार अधिनियम आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, 1969 यातील नियम 3, 4, 5 आणि 6]

तासुका

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवटाद्वाराचे नाव	खाते क्रमांक
EL	EA धी धूपवळी		श्री. विठ्ठल, वतासय	कुळाचे नाव खंड
शेताचे स्थानिक नाव			1273	रु. पेसे
लागवडीयोग्य क्षेत्र	हेक्टर	आर	विठ्ठल, जयप्रकाश विठ्ठल	इतर अधिकार
एकूण			देसाई 68 68 9400	
नॉटबंद (लागवडीयोग्य नसलेले)			भवाजी अदाशिव निळम 88.8	
वर्ग (अ)			310	
वर्ग (ब)			भवाजी अदाशिव निळम 88	
एकूण			जमाद्विज भवाजी निळम	सीमा आणि भूमापन चिन्हे
आकारणी	रुपये	पैसे	मनोरमा पुंडलिक निळम	883-0
बुद्धी किंवा विशेष आकारणी			सबबुद्धी बाणापाय पसपळ	

गाव नमुना द्वारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अधिनियम आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, 1969 यातील नियम 29]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे माध्यम	जमीन करणाराचे नाव	वर्ग	
		मिश्र पिकाखालील क्षेत्र					निर्मळ पिकाखालील क्षेत्र				एकरूप	क्षेत्र				
		चटक पिके व प्रत्येक-खालील क्षेत्र	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित								
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		न. आ.	न. आ.	न. आ.	न. आ.	न. आ.	न. आ.	न. आ.	न. आ.	न. आ.	न. आ.	न. आ.	न. आ.	न. आ.	न. आ.	न. आ.

असा नकल दिली दि. 29/9/2017
 तलाठी धामापुर
 ता. आलवण जि. सिंधुदुर्ग

2013
 2014
 2015
 2016
 2017

45 0-92-0 2066

क्र. ५६९,००,०००-२-९९-महाराष्ट्र सीए/२०३

R.F., No. 10022/24 of 18-10-401

No. No. Dak. VI 1582 dt. 4-7-66 from D. G. P. & S. Bombay.

गाव नमुना बारा (अधिकार अभिलेख पत्रक)

म. मा. २४ म.

R.V. 24 म.

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७]

गाव नमुना

तालुका नमुना

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवटदाराचे नाव	खाते क्रमांक
६८	७	१	भातापाम नारायण देशाडि	१३७०
मौलिक स्थानिक नाव	आमवडीयोग्य क्षेत्र	हेक्टर	आर	कुळाचे नाव
	वसिद	०.२५	४	श्रीमती जो. बाबु पवार
	एकूण	०.२५	४	११०० ४७१० ११६४
मौलिकराज (लागवडीयोग्य नसलेले)				इतर अधिकार
वर्ग (अ)				कु ११०७
वर्ग (ब)				
एकूण				
आकारणी				
को फिका विशेष आकारणी				
				सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवहती)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

क्र.	वै. म.	पिकाखालील क्षेत्रांचा तपशील							लागवडीसाठी उपलब्ध नसलेली जमीन		जमीन करणाराचे नाव				
		मिश्र पिकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र				स्वरूप	हेन					
		पिकांचा क्रमांक	जाल सिंचित	अजाल सिंचित	पिकाचे नाव	जल सिंचित	अजाल सिंचित	पिकाचे भाव				जल सिंचित	अजाल सिंचित		
२		३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
		ने. आ.	ने. आ.		ने. आ.	ने. आ.		ने. आ.	ने. आ.			ने. आ.			

२९/११/२०२१
 गा. भातवण जि. सिंधुदुर्ग

 महाराष्ट्र शासन जलसंधारण विभाग	 Executive Engineer Sindhudurg Irrigation Department, Ambadpal Tal. Kudal District Sindhudurg	
फोन क्र. ०२३६२ / २४४२५१ जा. क्र. सिपावियां / प्रशा-३ / 1730 / 2021	Email:- tmipdkudal@gmail.com Date: 22/10/2021	

✓ To,

Hon. Expert Committee Members,

1. Hon. Collector Sindhudurg
2. Hon. Representatives of the Central Pollution Control Board.
3. Hon. Representative of Maharashtra Pollution Control Board.
4. Hon. Representative of Maharashtra State Wetland Authority.

Subject :- Hon. Original application no. In 45/2021 (Syamantak Vs. Government of Maharashtra) Hon. According to the order given by the arbitrator, Dhamapur Lake, Dist. Regarding site inspection at Sindhudurg.

- Refrances :-** 1) Tehsildar Malvan's letter no. MS/ Response / Wet Land / Site Inspection / 10/2021 dt. 14/10/2021.
 2) In. Sha. Letter No. Grade No. 1 of NGT-2021 / Sr. No. 10 / Ta. A.3 d. 12/10/2021.

Dhamapur M.I scheme is Shiva period and this lake is government decision no. S. 95/104001 A / U (4) dt. Notified under 17/04/1975. The length of this earthen dam is 245 m. The total length of the dam and drainage is 271 m. Is. The maximum height of the dam is 11.43 m. Is. The total water storage of the scheme is 2.457 Dalghami and useful water storage is 2.441 Dalghami. Is. Muktapattan system jambha stone construction drain 26 m. Is of length. The sunken area of the project is 43 ha. The catchment area is 9.97 sq. Km.

There are 2 canals on this project and the left canal is 4.00 km. And right canal 2.20 km. At present, the area under irrigation is 40 hectares.

In the above context, today, On 21/10/2021 The expert committee present along with District Collector Sindhudurg Pa. Following are the instructions given during the visit to M.I Dhamapur Scheme.

Sr.No	Order As per Observation	Feedback on taking action
	To give feedback on how or when the full reservoir level was increased during the construction of the dam repair.	Work has been done to strengthen the dam head by filling it with new soil to avoid possible danger to the main dam wall due to over topping of the dam head due to heavy rains. Also, in the year 2019, leakage prevention measures were taken to prevent leakage from the dam wall and sewerage, but no changes have been made in the sewerage system during this work, so the water level has been kept as per the previous concept.
2.	Picking up and cleaning construction materials lying near drains.	On 22/10/2021, construction materials near the sewer are being removed and the sewer area is cleaned.
3.	To verify the pumping permission given to Smita Subhash Chavan and Verify whether or not the numn shed	Smita Subhash Chavan has been given permission to withdraw from 31/03/2011 to 31/10/2028. Details of permission are being submitted along with it And after a detailed

	falls in the buffer zone.	survey of Dhamapur lake. it will be verified whether the pump falls in the shed buffer zone or not.
4.	Submission of time bound planning program for demarcation of Dhamapur reservoir.	<p>The expected planning program for demarcation of full reservoir level, highest flood level, buffer zone etc. of Dhamapur reservoir is as follows.</p> <ol style="list-style-type: none"> 1. Reservoir Demarcation work. To get the approval of Executive Director, Konkan Development Corporation, Thane. - Expected period ending November 2021. 2. To appoint a contractor by completing the tender process after approval of reservoir demarcation of flood plain, boundaries, zone of influence and digital maps work. - Expected period ending December 2021. 3. The period required to start and complete the actual work. - Expected duration Jan. - 2022

It is politely submitted for your information and appropriate action.

Accompanied by: -

- 1) Notification letter of Dhamapur Dam,.
- 2) Water abstraction permission letter.
- 3) Procurement List 2021-22 submitted for approval


 G.V Shrimangle
 Executive Engineer
 Sindhudurg Irrigation Department, Ambadpal
 Tal. Kudal District Sindhudurg

Copy to :- Hon. Collector, Sindhudurg for information.

Copy to :- Superintendent Engineer, Ratnagiri Irrigation Board, Ratnagiri for information.



महाराष्ट्र शासन
जलसंधारण विभाग



कार्यकारी अभियंता,
सिंधुदुर्ग पाटबंधारे विभाग, आंबडपाल
ता.कुडाळ, जि.सिंधुदुर्ग



फोन क्र.०२३६२ / २४४२५१

Email:- tmipdkudal@gmail.com

जा. क्र. सिंपाविआं / प्रशा-३ / १७३० / २०२१

दिनांक :- २२/१०/२०२१

प्रति,

मा. तज्ञ समिती

१. मा. जिल्हाधिकारी सिंधुदुर्ग
२. मा. केंद्रिय प्रदूषण नियंत्रण मंडळाचे प्रतिनिधी.
३. मा. महाराष्ट्र प्रदूषण नियंत्रण मंडळाचे प्रतिनिधी.
४. मा. महाराष्ट्र राज्य वेटलन्ड प्राधिकरणाचे प्रतिनिधी.

विषय:- मा. हरित लवादाकडे दाखल मुळ अर्ज क्र. ४५/२०२१ (स्यमतक विरुद्ध महाराष्ट्र शासन) मध्ये मा. लवादाने दिलेल्या आदेशास अनुसरून धामापूर तलाव, जि. सिंधुदुर्ग येथिल स्थळ पहाणी बाबत.

संदर्भ:- १) तहसिलदार मालवण यांचे पत्र क्र. मशा/जबाबी/ Wet Land / स्थळ पहाणी /१०/२०२१ दि. १४/१०/२०२१.
२) मा. शा. श्रेणी-१ तथा उपसचिव (पर्यावरण) यांचे पत्र क्र. NGT-२०२१/प्र.क्र.१०/तां. क.३ दि. १२/१०/२०२१.

धामापूर ल. पा. योजना शिवकालिन असून सदर तलाव शासन निर्णय क्र. S. ९५ /१०४००१ अ/उ (४) दि. १७/०४/१९७५ अन्वये अधिसूचित करण्यात आलेला आहे. सदर माती धरणाची लांबी २४५ मी. असून धरण व सांडव्यासह एकूण लांबी २७१ मी. आहे. धरणाची महत्तम उंची ११.४३ मी. आहे. सदर योजनेचा एकूण पाणी साठा २.४५७ दलघमी व उपयुक्त पाणी साठा २.४४१ दलघमी आहे. मुक्तपत्तन पध्दतीचा जांभा दगडी बांधकामातील सांडवा २६ मी. लांबीचा आहे. प्रकल्पाचे बुडीत क्षेत्र ४३ हे. असून पाणलोट क्षेत्र ९.९७ चौ. कि. मी. एवढे आहे.

सदर प्रकल्पावर २ कालवे असून डावा कालवा ४.०० कि. मी. व उजवा कालवा २.२० कि. मी. असून सद्यस्थितीत ४० हेक्टर एवढे सिंचन क्षेत्र होत आहे.

उपरोक्त संदर्भांन्वये आज दि. २१/१०/२०२१ रोजी मा. जिल्हाधिकारी सिंधुदुर्ग यांचे समवेत उपस्थित तज्ञ समितीने ल. पा. तलाव धामापूर येथिल भेटी दरम्यान पहाणी अंती दिलेल्या सुचना व पुर्तता खालिल प्रमाणे आहेत.

अ.क्र.	दिलेल्या सुचना	कार्यवाही करणे बाबत अभिप्राय
१.	धरणाच्या दुरुस्तीचे बांधकाम करताना पूर्ण जलाशय पातळी मध्ये वाढ झाली किंवा कसे याबाबत अभिप्राय देणे.	पावसाळ्यातील अतिवृष्टी मुळे धरण माथ्यावरून होणाऱ्या Over Topping मुळे मुख्य धरण भितीस निर्माण होणारा संभाव्य धांका टाळण्यासाठी नव्याने मातीभराव करून धरणमाथा मजबुतीकरण करणेचे काम केलेले आहे तसेच सन २०१९ मध्ये धरणभित व सांडव्यातुन होणारी गळती टाळण्यासाठी गळती प्रतिबंधक उपाययोजनेचे काम करण्यात आलेले होते तरी सदर काम करत असताना सांडव्याच्या तलांकांमध्ये कुठलाही बदल करण्यात आलेला नाही, त्यामुळे जलशायाची पातळी हि पुर्वीच्या संकल्पने प्रमाणे ठेवण्यात आलेली आहे.
२.	सांडव्या जवळील पडलेले बांधकाम साहित्य उचलणे व साफसफाई करणे.	दिनांक २२/१०/२०२१ रोजी सांडव्या जवळील बांधकाम साहित्य काढून टाकणे व सांडवा परिसराची साफसफाई करण्यात आली आहे.
३.	सौ. स्मिता सुभाष चव्हाण यांना दिलेल्या उपसा परवानगी बाबत व पंप शेड Buffer Zone मध्ये येते किंवा कसे याबाबत पडताळणी करणे.	सौ. स्मिता सुभाष चव्हाण यांना उपसा परवानगी दिनांक ३१/०३/२०११ ते ३१/१०/२०२८ पर्यंत देण्यात आलेली आहे. सोबत परवानगी बाबतचा तपशिल सादर करण्यात येत आहे. व धामापूर तलावाचे सविस्तर सर्वेक्षण केल्या नंतर सदर पंप शेड Buffer Zone मध्ये येते किंवा नाही या बाबत पडताळणी करण्यात येईल.

४.	धामापूर जलाशयाचे Demarcation करणे बाबत कालमर्यादाचे नियोजन कार्यक्रम सादर करणे.	धामापूर जलाशयाचे पूर्ण जलाशय पातळी, उच्चतम पूर पातळी, Buffer Zone इत्यादीचे Demarcation करणे बाबत लागणारा अपेक्षित नियोजन कार्यक्रम खालील प्रमाणे. १.जलाशय Demarcation कामास मा. कार्यकारी संचालक, कोकण विकास महामंडळ, ठाणे यांची मंजूरी घेणे. - अपेक्षित कालावधी नोव्हेंबर २०२१ अखेर. २.जलाशय Demarcation of flood plain, boundaries, zone of influence and digital maps कामास मंजूरी पश्चात निविदा प्रक्रिया पूर्ण करून ठेकेदाराची नेमणूक करणे. - अपेक्षित कालावधी डिसेंबर २०२१ अखेर. ३.प्रत्यक्ष कामास सुरुवात करुन काम पूर्ण करणेस लागणारा कालावधी. - अपेक्षित कालावधी जानेवारी २०२२ अखेर. (कामाचा तपशिल - सविस्तर सर्व्हेक्षण व नकाशे तयार करणे, Boundary stone लावणे इ. अनुषांगिक कामे)
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हे आपल्या माहितीसाठी व उचित कार्यवाहीसाठी सविनय सादर.

- सोबत :- १) धामापूर धरणाचे अधिसूचना पत्र. .
२) पाणी उपसा परवानगी पत्र.
३) मंजूरीस सादर केलेली प्रापण सुची २०२१-२२


(गा. ह. श्रीमंगल)
कार्यकारी अभियंता
सिंधुदुर्ग पाटबंधारे विभाग, आंबडपाल
ता.कुडाळ जिल्हा सिंधुदुर्ग

प्रत :- मा. जिल्हाधिकारी, सिंधुदुर्ग यांना माहितीसाठी सविनय सादर.

प्रत- मा. अधीक्षक अभियंता, रत्नागिरी पाटबंधारे मंडळ, रत्नागिरी यांना माहितीसाठी सविनय सादर.

IMMEDIATE,
No.S.95/10+001-I(4)

Irrigation & Power Department,
Sachivalaya, Bombay-400032,
Dated :- 17th April 1975.

To

The Collector,
Ratnagiri.

Sub:- Notification of Dhamapur Tank
in Malvan Taluka of Ratnagiri District....

A copy of the notification of Dhamapur Tank in Malvan Taluka of Ratnagiri District under section 5 of the Bombay Irrigation Act, 1879 is sent herewith for information. You are requested to take further action in the matter immediately as per section 37 of the Bombay Irrigation Act, 1879.

Sd/-

Under Secretary to the Government of Maharashtra.

D.A.:- Copy of Notification.

Copy forwarded to:-

The Executive Engineer,
Ratnagiri Irrigation Minor Irrigation Division -- for
information.

No. CB/Notification/267 of 1975
Ratnagiri Irrigation Dn. (South)
Ratnagiri Dt. 3-5-75.

Copy forwarded to the Deputy Engineer, Khar Land
Sub-Division, Ratnagiri for information.

Q.C. Signed by E.E.

F. McPherson
For Executive Engineer,
Ratnagiri Irrigation Division (South),
Ratnagiri.

ubs/2675

P-8(1)
28
3/6

NOTIFICATION.

IRRIGATION & POWER DEPARTMENT, (62)
Sachivalaya, Bombay 400032,
Dated : 17th April 1975.

No. S. 95/104001-I(4) :- Whereas it appears expedient to the Government of Maharashtra that the water of the Dhamapur Tank and its channels and distributaries within the limits specified in the Schedule hereto annexed should be applied and used by the State Government for the purpose of supply of water.

Now, therefore, in exercise of the powers conferred by ~~Section~~ Section 5 of the Bombay Irrigation Act, 1879 (Bom. VII of 1879), the Government of Maharashtra hereby declares that from the 1st day of August, 1975, the water of the said Tank and its channels and distributaries will be applied and used for the aforesaid purpose.

SCHEDULEA) Nallas in the Catchment area.

1. Nalla A from its source near village Kunkavale Taluka Malwan Dist; Ratnagiri upto the point where it enters Dhamapur Tank.
 2. Nalla passing through the Survey Nos as shown below. village Kunkavale Taluka Malwan Dist; Ratnagiri. S. Nos 240, 244, 245, 236, 239.
Village Dhamapur Taluka Malwan Dist; Ratnagiri. S. Nos:- 136, 135, 133, 132, 131, 134, 129, 130, 114, 115, 113, 112, 101, 99, 100, 98.
Village pendur Taluka Malwan Dist; Ratnagiri. S. Nos:- 416, 414, 412, 398, 397, 395, 394, 387, 384, 385, 379, 377, 374, 372, 367, 366, 365.
 2. Nalla B from its source near village Bendur Taluka Malwan Dist; Ratnagiri upto the point where it joins Nalla C
Nalla passing through the S. Nos. as shown below.
Village pendure Tal; Malwan Dist; Ratnagiri. S. Nos:- 414, 413, 412, 409, 411.
 3. Nalla C from its source near village Pendur Taluka Malwan Dist; Ratnagiri upto the point where it joins Nalla A
Nalla passing through Survey Nos. as shown below.
Village Pendure Tal; Malwan Dist; Ratnagiri S. Nos:- 404, 408, 409, 411, 412, 399, 410, 398, 397,
 4. Nalla D from its source near village Pendure Tal; Malwan Dist; Ratnagiri upto the point where it joins Nalla A.
Nalla passing through Survey Nos. as shown below. S. Nos:- 368, 367, 371, 372.
 5. Nalla E from its source near village Kalse Taluka Malwan District Ratnagiri upto the point where it joins Dhamapur Tank.
Nalla passing through Survey Nos as shown below. S. Nos:- Village Kalse Tal; Malwan Dist; Ratnagiri. S. Nos:- 27, 18, 9, 12, 15, 14, 13, 11, 10, 272.
- B) Nallas in the Command Area.
Main Nalla from Dhamapur Tank near village Dhamapur Tal; Malwan Dist; Ratnagiri upto the point where it joins Kalri creek.

1. Walla passing through Survey Nos, as shown below.

Village Dhamapur Tal: Malwan, Dist: Ratnagiri.

S. Nos:- 2, 49, 47, 46, 45, 44, 43, 42, 41, 40, 39,
3, 4, 6, 7, 12, 20, 21, 22, 37, 38.

By order and in the name of the Governor of Maharashtra.

Sd/-

(N.B. Desai)

Under Secretary to the Government of Maharashtra.

ubs/2675

TRUE COPY

20/10/58

(From Ratnagiri District Gazette 1912
P. No. 253)

Page 753

Dharapur (Malvan Tal. $17^{\circ} 15' N$, $73^{\circ} 35' E$; p. 5, 1912), is a large village, on Karli creek, ten miles east of Malvan, on the road to Kudal and Savantwadi. The nearest railway station is Kolhapur, 88 miles to the north-east. Dharapur is chiefly interesting for a lake which waters a large area of rice and garden land both in Dharapur and in the neighbouring village of Kalsa. The lake, one and a half miles long, and on an average a quarter of a mile broad, covers an area of about 125 acres, and on three sides is surrounded by well-wooded hills. The narrow ravine between the steep hills on the south, has been dammed by a solid earthen embankment faced with masonry, 450 feet long, and at its widest ninety-six feet broad. The lake having no sluice or other means for regulating the water discharge, the channel has every year to be cleared by the villagers with earth and faggots. On the level top of the dam, on a paved terrace with a broad flight of stone steps running to the water's edge, stands a temple of Bhagavati and other minor buildings. The local story that the dam is about 300 years old, is to some extent confirmed by the size and evident age of the trees growing on its top. The tradition is that in former years there was at the bottom of the deep stream, a temple of Bhagavati. Pious Hindus, after praying to the goddess and casting flowers into the stream, had only to utter a wish for any ornament or jewel, and at the same time to lower an earthen vessel into the water, when it would so immediately returned with the wished-for gift. When the dam was constructed a temple of Bhagavati was accordingly built on it. The temple is in good condition. A small yearly fair is held in Chaitra (March-April). About 1,000 to 1,200 people assemble at the fair. The hill slopes round the lake are Government forest.

1. 10. 1912
Dharapur for 1912
17
24

MAHARASHTRA POLLUTION CONTROL BOARD
SUB REGIONAL OFFICE, RATNAGIRI.

Tel. No. 02352 220813,
Fax No. 02352 220813.
e-mail:
sroratnagiri@mpcb.gov.in



Your Service is our duty

Central Administration
Building No. 2, 2nd Floor,
Collector Office,
Ratnagiri, Pin 415 612.

No : MPCB/SROR/15/21

Date :- 22.10.2021

To,
✓ The Committee coordinator,
State Wetland Authority,
Mumbai.

Sub: Water analysis results of Dhamapur Lake.
Ref: Committee constituted as per direction of National Green Tribunal
(Western Zone) in original application No. 45/2021.

Respected Sir,

With reference to above subject matter, this office is submitting water analysis report of Dhamapur lake collected during Ganesh Festival 2020-2021.

Ganesh Festival analysis result (Pre Immersion)

IS Standards surface water quality		Dhamapur Lake, Malvan	
Parameters	Standards	18.08.2020	08.09.2021
pH	6.0-9.0	7.3	6.5
BOD	3 (mg/L)	1.8	--
COD	--	20.0	--
TDS	1500 (mg/L)	52.0	34.0
Turbidity (NTU)	--	1.8	1.00
Conductivity (us/cm)	--	78.0	50.0
Dissolved Oxygen	4 (mg/L)	6.9	6.9
Nickel	--	BDL	BDL
Iron	50 (mg/L)	0.010	1.10
Lead	--	BDL	BDL
Copper	1.5 (mg/L)	0.014	BDL
Zinc	15 (mg/L)	BDL	BDL
Total Chromium	0.05 (mg/L)	BDL	BDL
Cadmium	0.01 (mg/L)	BDL	BDL
Total Solids	--	62.0	--

Ganesh Festival analysis result (Post Immersion)

IS Standards surface water quality		Dhamapur Lake, Malvan			
Parameters	Standards	28.08.2020 (6th Day)	3.09.2020 (11th Day)	15.09.2021 (6th Day)	20.09.2021 (11th Day)
pH	6.0-9.0	7.3	7.5	6.9	6.6
BOD	3 (mg/L)	1.8	2.0	--	
COD	--	20.0	20.0	--	
TDS	1500 (mg/L)	58.0	54.0	40.0	42.0
Turbidity (NTU)	--	2.9	4.6	1.00	1.00
Conductivity (us/cm)	--	80.0	82.0	54.0	56.0
Dissolved Oxygen	4 (mg/L)	6.6	6.5	7.0	6.8
Nickel	--	BDL	BDL	BDL	--
Iron	50 (mg/L)	0.0	0.020	0.92	--
Lead	--	BDL	BDL	BDL	BDL
Copper	1.5 (mg/L)	0.023	0.033	--	BDL
Zinc	15 (mg/L)	0.002	0.004	BDL	BDL
Total Chromium	0.05 (mg/L)	BDL	BDL	BDL	BDL
Cadmium	0.01 (mg/L)	BDL	BDL	BDL	BDL
Total Solids	--	64.0	70.0	52.0	--
Suspended Solids (SS)	--	--	--	--	12.0
Total Alkalinity	--	--	--	--	8.0
Hardness	--	--	--	--	12.00
Manganese	--	--	--	--	BDL

In view of above, analysis results of the sample collected from Dhamapur lake are seen within the standard prescribed limits under IS Standard for water quality 2296:1992. This is submitted for your information and further needful please

Yours faithfully,



(Rahul D. Mote)
Sub Regional Officer,
M.P.C. Board, Ratnagiri

महाराष्ट्र शासन

जलसंधारण विभाग

मूल्या अभियंता, जलसंधारण विभाग, कोकणप्रदेश

सिंधुदुर्ग जिल्हा, रत्नागिरी व सांगली जिल्हा, कोकण, मुंबई महानगर

पत्रांक: १०२१/२२/०४/२०२१

दिनांक: २२/०९/२०२१

जा. क्र. मुअ/जसंधारण/तां.८/प्रासू-२०२१-२२/

दिनांक: २२/०९/२०२१

पति.

मा. कार्यकारी संचालक
कोकण पाटबंधारे विकास महामंडळ,
ठाणे

विषय:- अधीक्षक अभियंता, रत्नागिरी पाटबंधारे मंडळ, रत्नागिरी अंतर्गत पूर्ण व बांधकामाधीन प्रकल्पांवरील देखभाल व दुरुस्ती अंतर्गत कामांची अतिरिक्त प्रापणसूचीसन २०२१-२२ मंजूरी बाबत

- संदर्भ:- १. प्रदेश कार्यालयाचे पत्र जा. क्र. मुअ/जसंधारण/तां.८/प्रासू-२०२१-२२/२५२५, दि. १६/०७/२०२१
२. अधीक्षक अभियंता, रत्नागिरी पाटबंधारे मंडळ, रत्नागिरी यांचे पत्र क्रमांक रघाम/लेशा-१/प्रा.सूची/१४०९, दि. १८/०५/२०२१

उपरोक्त संदर्भिय पत्र क्र. १ अन्वये अधीक्षक अभियंता, रत्नागिरी पाटबंधारे मंडळ, रत्नागिरी विंगर सिंचन वसुलीतून धरण सुरक्षिततेची कामे, कालया व वितरीका दुरुस्ती व यांत्रिकी कामे व तसेच निवासी व अनिवासी इमारतीच्या देखभाल दुरुस्तीच्या कामांचा समावेश असलेली सन २०२१-२२ या वर्षासाठी शासनाने विहित केलेल्या प्राधान्य क्रमानुसार व महामंडळ कार्यालयाने विहित केलेल्या प्रपत्रात क्षेत्रिय स्तरावर करावयाच्या कामांची प्रापणसूची मान्यतेसाठी सादर करण्यात आलेली आहे.

रत्नागिरी व सिंधुदुर्ग जिल्ह्यामध्ये २२ जुलै २०२१ च्या अतिवृष्टीमुळे काही घरांना नुकसान झाले असून धरण सुरक्षिततेच्या दृष्टीने मंडळ कार्यालयाने देखभाल दुरुस्ती अंतर्गत सादर केलेली कामे सोबत शिफारशीसह सादर करण्यात येत आहे.

प्रस्तावित अतिरिक्त प्रापणसूची गौषवारा

मंडळ/विभागाचे नांव	मागील निविदेचे दाखिल	सन २०२०-२१ ची प्रापणसूची					एकूण
		धरण सुरक्षिततेची कामे	कालया व वितरीका	यांत्रिकी कामे	प्राधान्य क्र. ३ (यांत्रिकी पाखरण)	देखभाल व दुरुस्ती	
रघावि, रत्नागिरी	प्रकल्प	६०५.००	-	१२५.००	-	-	७३०.००
	अनिवासी	-	-	-	-	१०.००	१०.००
	निवासी	-	-	-	-	-	-
	एकूण	६०५.००	-	१२५.००	-	१०.००	७३०.००
सिंधावि, अंबिडपाल	प्रकल्प	४५.००	-	४०.००	-	१०.००	९५.००
	अनिवासी	-	-	-	-	-	-
	निवासी	-	-	-	-	-	-
	एकूण	४५.००	-	४०.००	-	-	९५.००

प्रपत्र क्र. १ (प्राधान्य क्र. १ नुसार)

धरण सुरक्षितता संघटनेच्या अहवालातील त्रुटीनुसार दुरुस्तीची कामे

अ. क्र.	सिचन प्रकल्पाचे नांव	सन २०२०-२१ मधील सिचीत क्षेत्र (हे.)	अहवालातील त्रुटीनुसार दुरुस्ती कामाचे नांव	अंदाजपत्रकीय रक्कम (लक्ष)	विभागीय तंत्रिक मान्यता क्रमांक	शेरा
१	२	३	४	५	६	७
अ) रत्नागिरी पाटबंधारे मंडळ, रत्नागिरी						
१) रत्नागिरी पाटबंधारे विभाग, कुंवरबाव (रत्नागिरी)						
१	टांगर ल. पा. यो. ता. खेड जि. रत्नागिरी		टांगर ल. पा. योजनेच्या माती भरावातून व सांडव्यामधील गळती दुरुस्ती प्रतीबंधक उपाययोजना करणे, मुख्य विमोचक सेवा द्वार दुरुस्ती व resectioning करणे.	२५०.००	अंदाजपत्रक तयार करण्यात येत आहे	टांगर प्रकल्पाची मुख्य गळती ही संपूर्ण मातीकामामध्ये आहे. टांगर प्रकल्प अवशिष्ट अंतर्गत वगळण्यात आला असून सिचन व्यवस्थापन हस्तांतरण करणे साठी "धरण सुरक्षितता दृष्टीने" काम करणे आवश्यक आहे. पूर्वी हे काम DRIP-II मधून प्रस्तावित होते परंतु आता हे काम DRIP-II मधून वगळण्यात आले आहे. तसेच सादर काम हे धरण सुरक्षिततेच्या दृष्टीने अत्यावश्यक असून न केल्यास धरण फुटीची शक्यता आहे. मुख्य अभियंता कार्यालयामार्फत हे काम यांत्रिकीमध्ये समाविष्ट केले आहे. परंतु यामध्ये गेट दुरुस्तीसह प्रमुख काम हे मातीकामातून गळती काढण्याचे आहे. अंदाजपत्रक प्रदेश कार्यालयास सादर केल्यानंतर काम करणे आवश्यक राहिल.
२	पिपळवाडी ल. पा. यो. ता. खेड जि. रत्नागिरी		सांडव्याची EDA व्यवस्था, उजव्या बाजूकडील गाईड वॉल यांची पुनर्बांधणी करणे व धरणाचे माती काम व अश्मपटलाचे काम करणे.	२५०	अंदाजपत्रक तयार करण्यात येत आहे	दि. २२/०७/२०२१ रोजीच्या अतिवृष्टीमध्ये सांडव्याची EDA रचना, गाईड वॉल व माती काम यांची मोठ्या प्रमाणात धूप झाल्यामुळे, धरण सुरक्षिततेसाठी काम करणे अत्यावश्यक आहे. जूलै २०२१ च्या अतिवृष्टीमुळे धरणाला नुकसान झाले असून धरण सुरक्षिततेच्या दृष्टीने नवीन कामे अंतर्भूत करून मागील काम रद्द केलेने त्यामधील उर्वरित काम प्रस्तावित करणेत आले आहे.

→

अ. क्र.	सिचन प्रकल्पाचे नाव	सन २०२०-२१ मधील सिंचित क्षेत्र (हे.)	धरण सुरक्षितता सधटनेच्या अहवालातील त्रुटीनुसार दुरुस्ती कामाचे नाव	अंदाजपत्रकीय रक्कम (लक्ष)	विभागीय तांत्रिक मान्यता क्रमांक	शेरा
१	अडरे ल. पा. यो. ता. चिपळूण जि. रत्नागिरी	३	लघु पाटबंधारे तलाव अडरे ता. चिपळूण जि. रत्नागिरी धरणाचा सुधारणा अंशमपटल विहिरीमधील दुरुस्ती व विमोचक गळती दुरुस्ती करणे.	३५.००	६	धरणाच्या सुरक्षिततेकरीता काम करणे आवश्यक आहे.
४	आंबतखोल, ता. जि. रत्नागिरी		सा. क्र. ११०० ते २६० आतील बाजूस अंशमपटल करणे, दो झेनला अंशमपटल करणे	२०.००		धरणाच्या सुरक्षिततेकरीता काम करणे आवश्यक आहे.
५	तेलेवाडी, ता. संगमेश्वर जि. रत्नागिरी		सांडव्याच्या आधोबाजूस संधानकामध्ये अस्तरीकरण करणे मार्गदर्शक (Guide) भिंतीची दुरुस्ती करणे.	२५.००		दि.२२/०९/२०२१ रोजीच्या अतिवृष्टीमध्ये सांडव्याच्या आधोबाजुकडील दगड निखळून भगदाडे पडलेली आहेत. त्यामुळे धरण सुरक्षिततेच्या दृष्टीने काम करणे अत्यावश्यक आहे.
६	केळंबा, ता. जि. रत्नागिरी		Waste weir bar restoration व सांडव्यासाठी १०० मिमि व्यासाचे दोन नादुरुस्त पाईप काढून संधानकात पुच्छ कालव्यामध्ये मोरी बांधणे.	२५.००		सांडव्यासाठी असलेले १०० मिमि. व्यासाचे पाईप पूर्णपणे चोकअप होऊन नादुरुस्त झाल्यामुळे धरण सुरक्षिततेकरीता काम करणे आवश्यक आहे.
एकूण रत्नागिरी पाटबंधारे विभाग, कुवरबाव (रत्नागिरी) सिंधुदुर्ग.				६०५.००		
२)	सिंधुदुर्ग पाटबंधारे विभाग आंबडपाल, ता. कुडाळ, जि. सिंधुदुर्ग		धामापूर तलावाचा HFL मार्किंग करणे, पुरवणना करणे, Submergence Survey करणे व सर्व नकाशे, Boundary तर्लकासह देणे, (Soft copy/Hard copy), सांडवा व धरण दुरुस्ती आवश्यक काटछेद सर्व्हेक्षणानुसार प्रस्तावित करणे.	५.००	अंदाजपत्रक तयार करण्यात येत आहे	उपरोक्त धरण हे शिवकालीन असलेने कोणताही Hydraulic Study / Submergence Survey झालेला नाही. NGT मध्ये याचिकेचे अनुषंगाने सर्व सर्व्हेक्षण होऊन हद्दी निश्चित होणे आवश्यक आहे.

सिचनसाठी दिलेल्या पाणी उपसा परवानगी बाबतचा तपशील

विभाग - सिंधुदुर्ग पाटबंधारे विभाग, आंबडपाल, कुडाळ.

उपविभाग - पाटबंधारे उपविभाग, कणकवली

प्रकल्पाचे नाव - धामापूर लघु पाटबंधारे प्रकल्प, ता. मालवण, जि. सिंधुदुर्ग

पाणी उपसा उद्भव व उद्भवाचे स्थान : जलाशय / अधिसूचित नदी / कालवे - धामापूर जलाशय

अ. क्र.	परवानाधारकाचे नाव व प्रवर्ग (वैयक्तिक / पाणी वापर संस्था)	गट क्र. / सर्व्हे क्र. गावाचे नाव / तालुका	मजुरीचा दिनांक व कालावधी	मंजूर क्षेत्र (हेक्टर मध्ये)		मंजूर पिके	मंजूर पाणी परिमाण दलघमी प्रति वर्ष		हंगाम निहाय मंजूर पाणी परिमाण दलघमी प्रति वर्ष			पंपाची मंजूर अश्वशक्ति (एच. पी.)	दर दिवशी पाणी उचलण्याचे एकूण मंजूर तास
				प्रवाही सिचनसाठी	सुक्ष्म सिचनसाठी		प्रवाही सिचनसाठी	सुक्ष्म सिचनसाठी	खरीप	रब्बी	उन्हाळी		
१	३	३	४	५	६	७	८	९	१०	११	१२	१३	१४
१	सी. सिता सुभाष वड्डाण, धामापूर	गट नं. ७८/२अ, २क, २ई धामापूर, ता. मालवण	३१/०३/२०११ कालावधी ३१/०३/२०११ ते ३०/१०/२०२८ (१८ वर्षे)	—	५.२० हेक्टर	फळबाग आंबा व काजू	—	०.०७०	—	—	—	१२.५० एच. पी.	—

Handwritten Signature
उपविभागीय अधिकारी
पाटबंधारे उपविभाग
कणकवली



Public Works
Division, sawantwadi

Office of the Executive Engineer

Sawantwadi (PWD) Division

Sawantwadi, 416510

Phone No.272214	E-Mail – sawantwadi.ee@mahapwd.com	Fax No.272214
Outward no. PWD/swntwd/PB/2021/3725		Date :- 21/10/2021

To,
The Hon. committee, comprised of State wetland authority, District magistrate, sindhudurg, CPCB and state PCB.

Subject: Skywalk dismantling work at Dhamapur lake, tehsil-malvan, dist.-
Sindhudurg

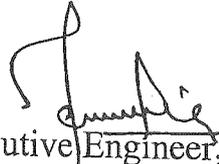
Ref.: The site visit at Dhamapur lake along with hon. committee members on
21/10/2021

Respected committee members,

As observed during site visit mentioned in reference, the skywalk structure at Dhamapur Lake has been dismantled successfully. However, some portion of fallen debris could not be disposed-off due to surrounding standing water. This debris material will be removed once the water level recedes in 2 to 3 months' time.

This is for your favor of information, please.

Patil
/DE


Executive Engineer,
Public Works Division,
Sawantwadi

568

Annexure - 'G'

O.No.DSAOS/Dhamapur lake/Spot Verification/3746/2021
Office Of District Superintending Agriculture Officer,
Sindhudurg Dated 22.10.2021

To

Hon. District Collector,
Sindhudurg

Sub: Regarding original application no. 45/2021; Samyantak trust
Vs State Government Maharashtra Dhamapur Lake spot
verification.

- Ref. 1) Letter from Add. secretary, Ecology & Ecochange No.
2021/ P.K. 10/ Tech.3/ dt. 14/10/2021
2) Letter from RDC Sindhudurg no, desk- 8/ M. S. 3/
Dhamapur lake/ dt. 18/10/2021

Respected Madam

With respect to above subject and references given. Kindly
submitting hereby, the details of Government nursery; Dhamapur dist.
Sindhudurg. Details regarding nursery, its objectives infrastructure in attached
in short note. Also, the fact regarding old well converted into new constructed
well and the correspondence is attached here with for your information.
Thanking you.


District Superintending Agriculture Officer
Sindhudurg

Government Horticulture fruit Nursery Dhamapur

General Information

In Dhamapur Village, Taluka Malvan, District Sindhudurg Government Nursery has been established on 12 June 1969 as Taluka Fruit Nursery. From 1-5-1982 it was renamed as Taluka Fruit Nursery Dhamapur. The nursery is situated at a distance of 15 Km from Kudal city of Mumbai Goa National Highway. Malvan is the Taluka place of Dhamapur Nursery which is 21 Km away.

At the time of establishment of the nursery, the area of the nursery was 9.15 hectares. According to order of Hon. Collector, Sindhudurg (Oros) in 1998, the area of 1.11 hectare allotted to Maharashtra Tourism Development Corporation. Therefore, at present the total area of nursery is 8.04 hectare. Out of the total area, 7.44 hectare area is covered under mother plants and 0.60 hectare area is under roads and buildings.

The best quality seedlings produced in this Government Horticulture fruit Nursery are supplied to the farmers for various horticulture development programs of the Government scheme in Malvan Taluka, Sindhudurg District as well as outside the district.

The purpose of the nursery

1. To supply quality Grafts/ seedlings to the farmers by using modern technology on the nursery.
2. To protect the existing mother plants

A) Details of existing mother trees -

Sr No	Name of Fruit crop	Variety	Age in Years	No of plants	Capacity of bud stick
1	Mango	Alphonso	30-35	168	10000
		Payari	30-35	1	500
		Sindhu	12-30	2	500
2	Cashew	Vengurla 4	10-15	110	25000
		Vengurla 6	10-15	6	100
3	Sapota	Kalipatti	30-35	60	20000
4	Coconut	Banawali	35-45	110	0
5	Cinnamon	Konkan Tej	10-15	25	3000 Arial Graft
6	Kokam	Local	30-35	58	20000
7	Jackfruit	Local	30-35	0	0
8	Guava	Lucknow 49	30-35	1	100 Arial Graft

There was an old well near the lake in the field of Government Horticulture fruit Nursery. Maharashtra State Electricity Board has made electrical connection on 09/12/1980 to lift water from this well.

As the old well was not well constructed and not walled, mud had to be removed every year. Also, due to low water storage capacity, it was essential to deepen, widen and construct the well. Etc. The renovation of the old well was proposed.

Accordingly, in the year 2017-18, the ideal nursery was approved from Director of Horticulture and the old well was converted into a new well.

Following listed 1 to 4 are the letters correspondences regarding renovation of old well to new well

1. Letter No. SDAO / Tantra / Arovagh / Tam / Camp / Dt.12 / 11/2018 from Uvikriya Kankavali
2. Letter from DSAO Sindhudurg to Jakra / Jiakriya / Adarshrova / 3720 / dt 12/11/2018
3. Letter of Technical Approval from Executive Engineer Grapapu Division Zip Sindhudurg No. ZP / Grapapu V / Tansha-1/1783 / 12/11/2018
4. Administrative Order No. from Hon'ble Divisional Joint Director of Agriculture Thane-4.

Benefits of renovation of well

1. It was possible to increase the cultivation of mango and cashew mother plants.
2. Increased graft production capacity of grafts of different fruits in nursery.
3. Drip irrigation has reduced the mortality rate of grafts / seedlings.
4. Before renovation of the well, 8 to 10 thousand grafts were being produced every year. However, after renovation of the well, it was possible to produce 45 thousand grafts per year.
5. Before the renovation of the well, 500 to 600 man-days of employment were generated every year. After the renovation, it was possible to create 900 to 1000 man-days of employment every year.

Although renovated well has been constructed in cement, the springs have not been closed. Pipes are placed in each ring so that the springs may not close. Pipes have been netted to refuse the waste and algae from the lake to the well.

571

Renovated wells have not adversely affected the environment. As the water from this well is constantly pumped out, no algae are formed in the well. The well is not contaminated because fish and similar aquatic animals are found alive in the well. The water from these well is also used for drinking purpose.

Submitting above information as a ground information as seen.

Thanking You


District Superintendent Agriculture Officer
Sindhudurg



Government of Maharashtra
Environment & Climate Change Department
Circular No. :- NGT 2021/C.R.10/T.C.3
 New Administrative Building, Madam Kama Marg,
 Hutatma Rajguru Chowk, Mantralaya, Mumbai – 400 032.
 Date : - 28/04/2023.

Subject :- Hon'ble National Green Tribunal (Principal Bench) in O. A. 45/2021(WZ) (Syamantak Trust V/s State of Maharashtra & Ors.) regarding Violation of Wetlands (Conservation and Management) Rules, 2017 for protecting the Dhamapur lake, Sindhudurg District.

Reference :- The Hon'ble NGT order dated on 29/03/2023.

Circular

Syamantak Trust had filed an Application bearing No.45/2021 (WZ) against State of Maharashtra & Ors. before the Hon'ble NGT, Principal Bench, New Delhi, against Violation of Wetlands (Conservation and Management) Rules, 2017 for protecting the Dhamapur lake, Sindhudurg District.

The Hon'ble NGT vide order dated on 29/03/2023 directed to constitute a joint Committee comprising the Ministry of Environment, Forest & Climate Change (MoEF&CC), the Wetland Authority of the State of Maharashtra, the Secretary, Water Resource Department and the Principal Chief Conservator of Forest, Maharashtra. The State Wetland Authority will be the nodal agency for coordination and compliance.

In consonance with the directions issued by Hon'ble NGT following Joint Committee will be constituted -

1.	Representative of Ministry of Environment, Forest & Climate Change (MoEF&CC)	Member
2.	The Secretary, Water Resource Department	Member
3.	The Principal Chief Conservator of Forest, Maharashtra	Member
4.	Representative of Maharashtra State Wetland Authority	Coordinator & Representative of State Wetland Authority

As per direction of the Hon'ble National Green Tribunal, the Committee is directed to visit the site after informing the Applicant and another stake holders and submit a report before it within a period of one month on the following points:-

- a) As to whether the water body in question meets the definition of wetland as per Wetlands (Conservation and Management) Rules, 2010 and also as per the Wetlands (Conservation and Management) Rules, 2017,
- b) The demarcation would be done of the boundary of the wetland body in question considering the High Flood Line (HFL) once in 10 years,
- c) The demarcation of zone of influence of water body and
- d) Ecological character of the water body and activities to be prohibited/regulated.

This issues with the approval of the competent authority.

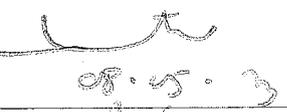
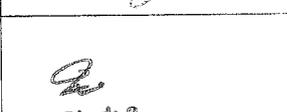
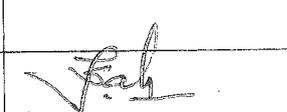


(Chandrakant Vibhute)
Deputy Secretary, Government of Maharashtra

Copy submitted to: -

- 1) Secretary to Ministry of Environment, Forest & Climate Change (MoEF&CC)
- 2) The Secretary, Water Resource Department, Mantralaya, Mumbai.
- 3) Member Secretary, Maharashtra Pollution Control Board.
- 4) The Principal Chief Conservator of Forest, Maharashtra.
- 5) Collector & District Magistrate, Sindhudurg.

मा.राष्ट्रीय हरित लवाद यांचेकडे दाखल मुळ अर्ज 45/2021 स्यमंतक ट्रस्ट विरुद्ध महाराष्ट्र शासन मध्ये मा. लवादाने दिलेल्या दि. 29/03/2023 चे आदेशाप्रमाणे मौजे- धामापूर, ता.मालवण, जिल्हा- सिंधुदुर्ग येथील स्थळपाहाणीबाबत चर्चा करणेसाठी दि.08/05/2023 रोजी जिल्हाधिकारी कार्यालय सिंधुदुर्ग येथे आयोजित केलेल्या बैठकीसाठी खालील प्रमाणे अधिकारी / कर्मचारी उपस्थित होते.

अक्र	नांव व पदनाम	कार्यालयाचे नांव	स्वाक्षरी
1	श्री. शंकर बर्गे अपर जिल्हाधिकारी	जिल्हाधिकारी कार्यालय सिंधुदुर्ग	
2	श्री. मंजोळू सुकरे निवासी उपजिल्हाधिकारी	जिल्हाधिकारी कार्यालय सिंधुदुर्ग	 08.05.23
3	डॉ. विजय नं. वीर	जि. प्र. सु. प्र. सिंधुदुर्ग	 8/5/23
4	मि. जी. नाईक	मुख्य अभियंता कम्यु. अवेरी मुंबई	
5	चंद्रकांत विष्ट	उप-लायव, फाविय व व्हाणी मंडळ विभाग	
6	मु. जयकिशोर रेड्डी अ. व. स.	उपवन मंडळ सावंतवाडी	
7	डॉ. पुरुषोत्तम सारकर	MOEF/CC IRO, Nagpur	 Sarkar
8	अ. म. पिंपरकर	संचालक, फाविय	 8/5/23
9			
10	जे. एस. साकुंरवे.	प्र. अ. मप्रजि. मंडळ कोल्हापूर	 PO MPZB 9822048330

मा.राष्ट्रीय हरित लवाद यांचेकडे दाखल मुळ अर्ज 45/2021 स्यमतक ट्रस्ट विरुद्ध महाराष्ट्र शासन मध्ये मा.लवादाने दिलेल्या दि. 29/03/2023 चे आदेशाप्रमाणे मौजे- धामापूर, ता.मालवण, जिल्हा- सिंधुदुर्ग येथील स्थळपाहाणीबाबत चर्चा करणेसाठी दि.08/05/2023 रोजी जिल्हाधिकारी कार्यालय सिंधुदुर्ग येथे आयोजित केलेल्या बैठकीसाठी खालील प्रमाणे अधिकारी / कर्मचारी उपस्थित होते.

अक्र	नांव व पदनाम	कार्यालयाचे नांव	स्वाक्षरी
11	सी.मंगेशकर गो. ल. कार्यकारी अधिकारी सिंधुदुर्ग पाटवणे विभाग मालवण	पाटवणे विभाग मालवण सिंधुदुर्ग	वसंत
12	श्री. आर. कोटरे अभिधीन अधिकारी	पाटवणे उपविभाग मालवण	
13	श्री. अजित पाटील स. अभियंता स्टाफी - 1	सार्वजनिक बांधकाम उपविभाग, मालवण	
14	गणेश क. पटेल Law Officer	Collector OP	
15	साचिन भास्कर कांबळे तंत्र अधिकारी	जिल्हा अधिकारी वृत्ती अधिकारी सिंधुदुर्ग	
16	श्री. आतंर भास्कर	महसूल मंडळ 10 मालवण	
17	श्री. संजय कोकरे	जि. नं. 06 मालवण	
18			
19			
20			

12. Chandrakant Vibhute
Deputy Secretary, Sewell.

~~Chandrakant Vibhute~~

13. J. S. Salunkhe
RO MPCB
Kolhapur

J. S. Salunkhe
8/5/23

14. Amit L. Latare, FO
MPCB, Ratnagiri

Amit L. Latare
8/5/23

15. Gevind Shrimangale
Executive Engineer
SID, Ambajogai,
Sindhudurg

Gevind Shrimangale
8/5/23







 <p>महाराष्ट्र शासन जलसंधन विभाग</p>	 <p>Executive Engineer, Sindhudurg Irrigation Division, Ambadpal Tal. Kudal Dist. Sindhudurg</p>	 <p>आजादी का अमृत महोत्सव</p>
Phone No..02362 / 244251	Email:- tmipdkudal@gmail.com	
Out.No. SID / PB - 3 / 828 /2023	Date :- 08 / 05 / 2023	

To,

Hon. National Green Tribunal Committee,
Pune.

Subject:- Regarding Survey Report of Submerged Area at Dhamapur M.I Scheme

According to the committee constituted by the National Green Tribunal Pune Committee has given instructions to Water Resources Department to carry out the work of Demarcation of High Flood Level (HFL) and Zone of Influence of Dam Water Body and submit the report to committee as early as possible. At the Division Office level survey of High Flood Level and Zone of Influence is completed and as per Survey Report Demarcation of High Flood Level and Zone of Influence is physically completed.

In the said survey report, it has been pointed out that no construction has been done within the Full Reservoir Level and High Flood Level of the Dam Lake. The survey map and Reports are submitted for your information.

For your kind information.

Attachement :- As Above


Executive Engineer,
Sindhudurg Irrigation Division,
Ambadpal, Tal. Kudal



GOVERNMENT OF MAHARASHTRA
WATER RESOURCES DEPARTMENT
Chief Engineer, Konkan Region, Mumbai
Ratnagiri Irrigation Circle, Kuwarbar, Ratnagiri

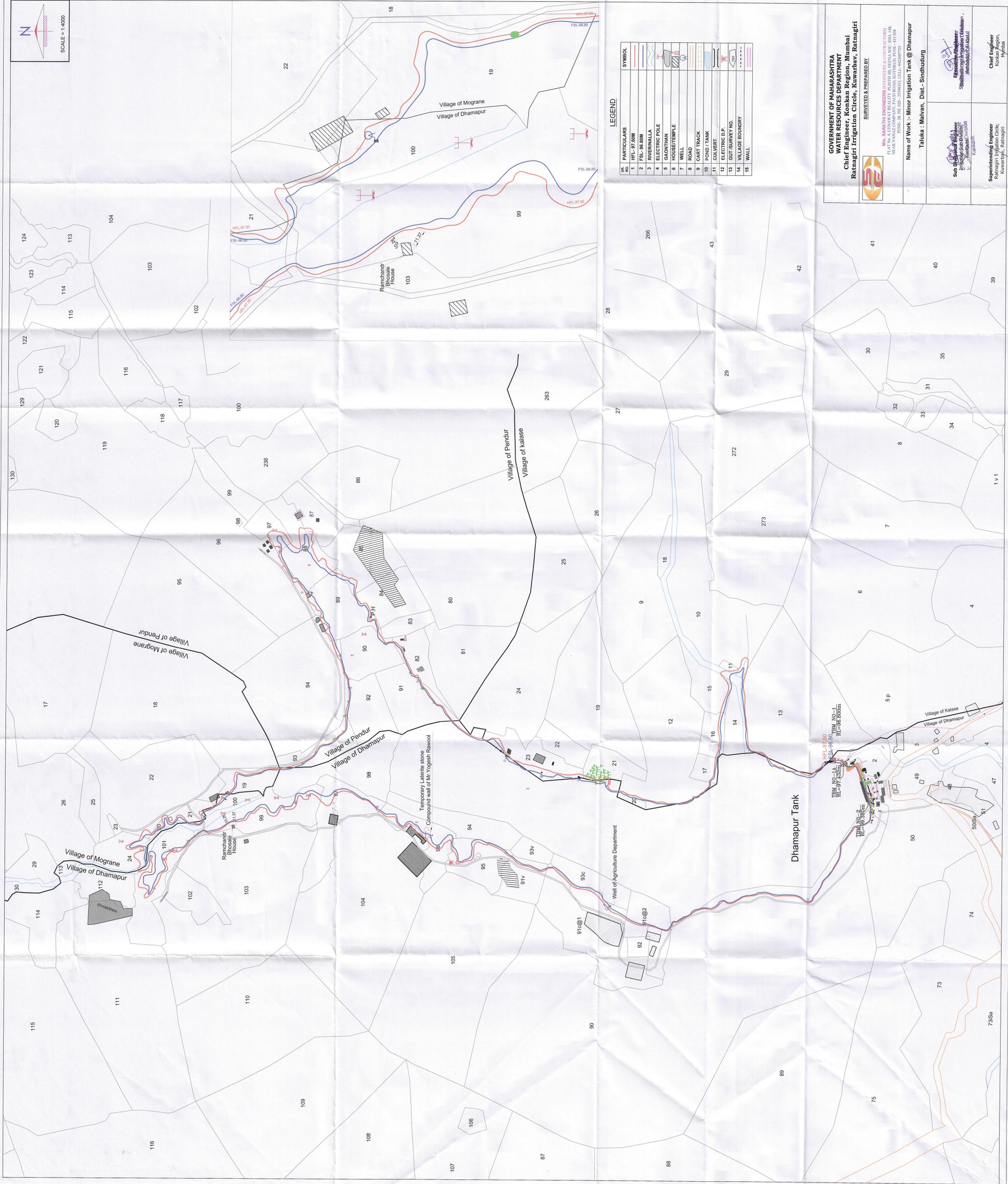
SURVEYED & PREPARED BY
Area of influence zone / catchment area = 11.25 sq kms.

M/s. SARATHI ENGINEERS [ENGINEERS & CONTRACTORS]
 FLAT No. 4, LUNAWAT REALITY PLINTH 4B, NEENA SOC. SNO. 148,
 NEAR VANAJ COMPANY, PAUD ROAD, KOTHRUD, PUNE - 411 038
 PUNE- 38. PH. 020 - 25396321, CELL- 9423007725

Name of Work :- Minor Irrigation Tank @ Dhamapur
Taluka : Malvan, Dist.- Sindhudurg

<p><i>(Signature)</i> Sub Divisional Engineer Irrigation Sub-Division, Ratnagiri</p>	<p><i>(Signature)</i> Executive Engineer Sindhudurg Irrigation Division, Anandpal, Kudal</p>
<p>Superintending Engineer Ratnagiri Irrigation Circle, Kuwarbar, Ratnagiri</p>	<p>Chief Engineer Konkan Region, Mumbai</p>

Map of influence zone / catchment area on the level of subdivision office and Division office, Hence signature of superintending Engineer and chief Engineer on map is not necessary.



LEGEND

Sr. No.	PARTICULARS	SYMBOL
1	HFL-97.50M	[Symbol]
2	FSL-96.80M	[Symbol]
3	RIVER/NALLA	[Symbol]
4	ELECTRIC POLE	[Symbol]
5	GAONTHAN	[Symbol]
6	HOUSE/TEMPLE	[Symbol]
7	WELL	[Symbol]
8	ROAD	[Symbol]
9	CART TRACK	[Symbol]
10	POND / TANK	[Symbol]
11	CULVERT	[Symbol]
12	ELECTRIC D.P.	[Symbol]
13	GUT/SURVEY NO.	[Symbol]
14	VILLAGE BOUNDARY	[Symbol]
15	WALL	[Symbol]

GOVERNMENT OF MAHARASHTRA
WATER RESOURCES DEPARTMENT
Chief Engineer, Konkan Region, Mumbai
Ratnagiri Irrigation Circle, Kuwarbav, Ratnagiri

SURVEYED & PREPARED BY
MR. SARATHI ENGINEERS ENGINEERS & CONTRACTORS
 FLAT NO. 4, LINDAWAT REALITY PLINTH, 10B, NEENA SOC, SIND. I.R.K.
 NEAR NARAYAN TEMPLE, KANARWADI, RATNAGIRI, DIST. RATNAGIRI
 PHONE: 98 21 029 - 259621, CELL: 982807725

Name of Work :- Minor Irrigation Tank @ Dhamapur
Taluka : Malvan, Dist. Sindhudurg

Sub Divisional Engineer
 Ratnagiri Irrigation Circle,
 Kuwarbav, Ratnagiri

Executive Engineer
 Ratnagiri Irrigation Circle,
 Kuwarbav, Ratnagiri

Chief Engineer
 Konkan Region,
 Mumbai

Survey map of HFL done at the level of sub-division office and division office, Hence signature of supervising Engineer and Chief Engineer on map is not necessary.

REPAIRS TO MINOR IRRIGATION TANK AT DHAMAPUR
TALUKA :- MALVAN, DIST. :- SINDHUDURG
YEARLY RAINFALL DATA OF RAIN GAUGE STATION

Annual Rainfall Data

Year wise annual monsoon rainfall figures at the Malvan Rain gauge station, Tal.- Malvan
Rainfall Data by Cronological Order

Sr. No.	Year	Rainfall (mm)
1	1975	3393.00
2	1976	2023.00
3	1977	2728.00
4	1978	2290.00
5	1979	1487.00
6	1980	2308.50
7	1981	2701.00
8	1982	2042.00
9	1983	2941.00
10	1984	1351.00
11	1985	2416.30
12	1986	1221.40
13	1987	2020.80
14	1988	2275.40
15	1989	2160.20
16	1990	1818.40
17	1991	1907.00
18	1992	2484.40
19	1993	2451.20
20	1994	2058.00
21	1995	3271.60
22	1996	2685.20
23	1997	2708.20
24	1998	2124.00
25	1999	2089.00
26	2000	2638.00
27	2001	2491.00
28	2002	2287.00
29	2003	2404.00
30	2004	2552.00
31	2005	2756.00
32	2006	2960.00
33	2007	2356.00
34	2008	2960.00
35	2009	3006.00
36	2010	3211.00
37	2011	2977.00
38	2012	2950.00
39	2013	3090.00
40	2014	3140.00
41	2015	3360.00
42	2016	3140.00
43	2017	2960.00
44	2018	3360.00
45	2019	3760.00
46	2020	3210.00
47	2021	3340.00
Average Rainfall :		2310.92

Average Annual Rainfall = 2310.92 mm

Prepared by

Sectional Engineer

Sub-Divisional Officer
Irrigation Sub-Division,
Kankavli
(P. K. Patil)
Sub-Divisional Officer
Irrigation Sub-Division
Kankavli.

Executive Engineer
Sindhudurg Irrigation Division,
Ambadpal
Executive Engineer
Sindhudurg Irrigation Division
Ambadpal, Tal- Kudal



दुरध्वनी क्रमांक : 02363/ 272005
Email ID:dcfsawantwadi@gmail.com



महाराष्ट्र शासन
उपवनसंरक्षक (प्रादेशिक) वनविभाग सावंतवाडी यांचे कार्यालय
वनभवन, सालईवाडा, सावंतवाडी, सिंधुदुर्ग 416 510

No.A/Survey / 132 /23-24

Date :-10.05.2023

To,

The deputy secretary,
Environment and climate change department,
Government of Maharashtra

Sub: Submission of data on Biota observed in the vicinity of Damapur lake,
Malvan Taluk

Respected sir,

As per the decision taken during our field visit to Damapur lake in connection to the NGT case no. 45/2021, we are submitting the data on major flora and fauna observed in Damapur lake area as annexure to this letter.

For information and necessary action

Thank you
Enclosure As above

(S.N.Reddy)
Dy.Conservator of Forests,
Sawantwadi Division
Sawantwadi

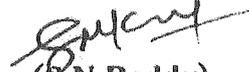
मौजे धामापुर ता. मालवण धामापुर तलाव परिसरालगतच्या
वनक्षेत्रामधील वनस्पती व वन्यजीव प्रजाती

अ.क्र.	स्थानिक नाव	शास्त्रीय नाव
वृक्ष प्रजाती		
1	किंजळ	<i>Terminalia paniculata</i>
2	शिवण	<i>Gmealina arborea</i>
3	बीबा	<i>Semecarpus anacardium</i>
4	सालई	<i>Boseellia serrata</i>
5	अंजन	<i>Hardwickia binate</i>
6	साग	<i>Tectona grandis</i>
7	कोकम	<i>Garcinia indica</i>
8	ऐन	<i>Terminalia elliptica</i>
9	कुंभा	<i>Careya arborea</i>
10	काटेसावर	<i>Bombax ceiba</i>
11	काजरा	<i>Strychnos nuxvomica</i>
12	कवढ	-
13	ओवळ	-
14	भेडस	<i>Syzygium salicifolium</i>
15	धामण	<i>Grewia asiatica</i>
16	पायर	<i>Ficus arnottiana</i>
17	हुरा	<i>Hura crepitans</i>
18	आंबा	<i>Mangifera indica</i>
19	चांदवड	<i>Macaranga peltata</i>
20	मोय	-
21	सातीवन	<i>Castanea sativa</i>
22	कुबळ	<i>Willughbeia sarawacensis</i>
23	नाणा	<i>Lagerstroemia macrocarpa</i>
24	जांभळ	<i>Syzygium cumini</i>
25	जाभा	<i>Xylia xylocarpa</i>
26	बहावा	<i>Cassia fistula</i>
27	काजू	<i>Anacardium occidentale</i>
28	करमळ	-
29	पांढरा ऐन	<i>Terminalia elliptica</i>
30	सोनसावर	<i>Cochlospermum religiosum</i>
31	पाडावळ	-
32	हेद	<i>Haldina cordifolia</i>
33	अंजन	<i>Hardwickia binate</i>

34	भेला माड	<i>Caryota urens</i>
झुडूप वर्गीय प्रजाती		
1	मळवा	-
2	करवंद	<i>Bengal currant</i>
3	दिडा	-
4	पेडकुळ	-
5	केवन	<i>Helicteres isora</i>
6	तोरण	<i>Ziziphus rugosa</i>
7	रानमोडी	-
8	भारवी	-
9	हसोली	-
10	कणक बांबु	-
11	इतर	-
गवतवर्गीय प्रजाती		
1	करपील	-
2	इतर	-
वेलवर्गीय प्रजाती		
1	पेडकुळ	-
2	मुरुड	-
3	पालाबांड	-
4	गोटवेल	-
5	मुगणीची वेल	-
6	इतर	-
वन्यप्राण्यांच्या प्रजाती		
1	माकड	<i>Macaca mulatta</i>
2	वानर	<i>Macaca radiata</i>
3	रानगवा	<i>Bos gaurus</i>
4	डुक्कर	<i>Sus scrofa</i>
5	सांळीदर	<i>Hystrix indica</i>
6	पिसोरी	<i>Tragulas kanchil</i>
7	ससा	<i>Lepues nigricollis</i>
8	भेकर	<i>Muntiacus muntjak</i>
9	बिबट	<i>Panthera pardus</i>
10	खवळे माजर	<i>Manis crassicaudata</i>
11	मुगुंस	<i>Urva edwardsii</i>
12	घोरपड	<i>Varanus bengalensis</i>
13	कोल्हा	<i>Canis aureus</i>
14	इतर	-

पक्षांच्या प्रजाती		
1	Malabar Pied Hornbill	-
2	Malabar Grey Hornbil	-
3	Great Hornbill	-
4	Vigors Sunbird	-
5	Lotens Sunbird	-
6	Purple Rumped Sunbird	-
7	Small Sunbird	-
8	Brown Cheeked Fulvetta	-
9	Puffed Throated Babbler	-
10	Tawny Billied Babbler	-
11	Indian Scimitar Babbler	-
12	Red Vented Bulbul	-
13	Red Whiskered Bulbul	-
14	Grey Headed Bulbul	-
15	Small Minivet	-
16	Orange Minivet	-
17	Grey-fronted Green Pegion	-
18	Spotted Dove	-
19	Emerald Dove	-
20	Magpie Robin	-
21	इतर	-
फुलपाखरांच्या प्रजाती		
1	Blue Mormon	-
2	Lime Butterfly	-
3	Common Mormon	-
4	Common Bluebottle	-
5	Tailed Jay	-
6	Grey Count	-
7	Clipper	-
8	Common Crow	-
9	Grey Pansy	-
10	Lemon Pansy	-
11	Chocolate Pansy	-
12	Peacock Pansy	-
13	Common Baron	-
14	Autumn Leaf	-
15	Blue Tiger	-
16	Glassy Tiger	-

17	Plain Tiger	-
18	Striped Tiger	-
19	Tamil Yomen	-
20	Great Eggfly	-
21	इतर	-


(S.N.Reddy)

**Dy.Conservator of Forests,
Sawantwadi Division
Sawantwadi**

